

39114

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX

S.N O	PARTICULARS	PAGE NO.
1.	AFFIDAVIT FILED ON BEHALF OF THE CHIEF SECRETARY, UTTAR PRADESH IN COMPLIANCE WITH THE ORDER DATED 06.11.2024	3-11
2.	<b><u>ANNEXURE-1.</u></b> A copy of the Letter dated 30.12.2024 (Letter No. 1313/250/SMCG-UP/05) issued to all District Ganga Committees instructing them to submit compliance information by January 10, 2025.	12-14
3.	<b><u>ANNEXURE-2.</u></b> A copy of the Minutes of the hybrid preparatory meeting held on January 13, 2025 (Minutes No. 65/250/SMCG-UP/3), providing details of discussions and instructions for data submission through a Google Sheet.	15-17
4.	<b><u>ANNEXURE-3.</u></b> The updated December 2024 status report on STPs in Uttar Pradesh, including compliance and operational statuses.	18-35

	The updated December 2024 status report on STPs in Uttar Pradesh, including compliance and operational statuses.	
5.	<b><u>ANNEXURE-4.</u></b> A copy of the directives issued by the Accountability Determination Committee for ensuring functionality and compliance of non-operational and non-compliant STPs.	36-45
6.	<b><u>ANNEXURE-5.</u></b> Copies of the letters sent by the State Clean Ganga Mission to concerned agencies for taking necessary actions to address compliance gaps.	46-50

**Through**

Date: 15.01.2025

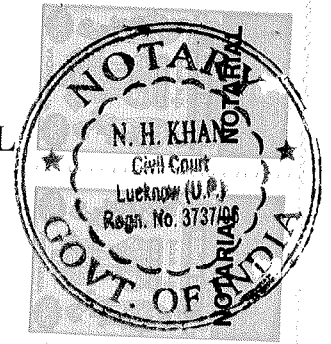
Place: New Delhi



**PRIYANKA SWAMI**  
STANDING COUNSEL FOR STATE, UTTAR PRADESH  
F-13, JANGPURA, NEW DELHI 110014  
E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

39116

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI



ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

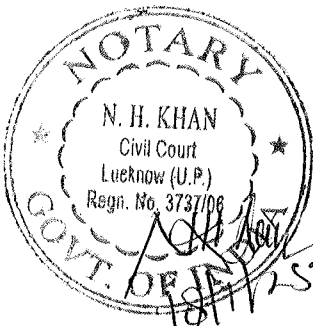
...RESPONDENTS

**AFFIDAVIT FILED ON BEHALF OF THE CHIEF SECRETARY, UTTAR  
PRADESH IN COMPLIANCE WITH THE ORDER DATED 06.11.2024**

I, Manoj Kumar Singh, S/o Lt. shri R.R. Singh aged about 59 years is presently posted as CHIEF SECRETARY, GOVERNMENT OF UTTAR PRADESH, having an office at LUCKNOW, UTTAR PRADESH; do hereby solemnly affirm and state an oath as under:

1. That the present affidavit is being filed before this Hon'ble Tribunal in compliance with the directions passed by this Hon'ble Tribunal vide order dated 06.11.2024 as under:

*"...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the Chief Secretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the*



Manoj

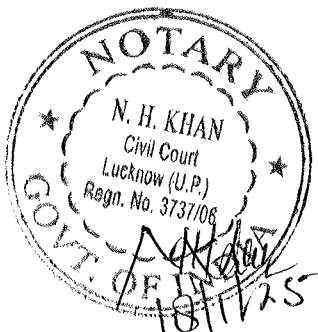
*timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form:*

I.	II.	III.	IV.	V.	VI.	VII.		
<i>Name of Drain</i>	<i>District/Town</i>	<i>If tapped or untapped</i>	<i>Quantity of sewage discharged from the drain</i>	<i>STP to which the drain is proposed to be connected after tapping</i>	<i>Status of land allotted for STP</i>	<i>Status of funds provided for the STP</i>	<i>Timeline for making the STP functional</i>	<i>Timeline for completing the household connectivity to that STP</i>

*. 8. The affidavit will also disclose the short-term measures that will be adopted to prevent the discharge of untreated sewage in the river in respect of each of the districts and drain till STPs are made fully functional and 100% household connectivity is achieved.*

*9. Learned Counsel appearing for CPCB has also pointed out the Status of 41STPs located in 16 Ganga Front Towns as disclosed in the report on page no.38547. The said disclosure mentions that out of these 41 STPs, 6 STPs are non-operational, out of 35 operational STPs, only 01 STP is complying with the norm and rest 34 STPs are not complying. The said disclosure in the report of CPCB is as under: "The details of the 41 STPs located in 16 Ganga Front Towns are given below:*

- Commissioned STPs — 41 (16 towns) with designed capacity — 1338.0 MLD*
- Operational STPs — 35 (Operational capacity —1301.2 MLD) with Utilized capacity — 1116.23 MLD (-85.8% of operational capacity)*
- Compliance Status of operational STPs*



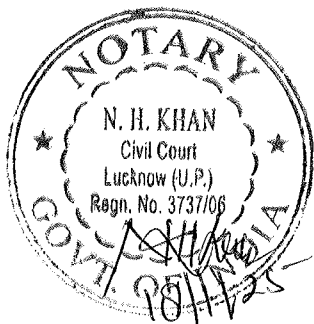
*Manoj*

	<i>Compliance w.r.t. Hon'ble NGT vide order 30.04.2019</i>	<i>Compliance Status w.r.t MoEF &amp; CC norms dated 13.10.2017</i>
<i>Complying</i>	<i>1</i>	<i>12</i>
<i>Non-complying</i>	<i>34</i>	<i>23</i>

- *Non-operational STPs — 06 (Designed capacity — 36.8 MLD)*
- *STPs complying for Faecal Coliform norms (<230MPN/100ml)-12*
- *STPs non-complying for Faecal Coliform norms (>230 MPN/100m1) — 23*
- *STPs having disinfection system — 34*
- *STPs operating over-capacity - 13 STP (Designed capacity — 404.86 MLD: Utilized Capacity — 470.95 MLD)*
- *Under-construction/ Under Trial STPs-11*
- *15 MLD Baniyapur STP, Kanpur is completed but not-commissioned since more than three years.*
- *All 02 STPs located in Farrukhabad are non-operational leading to discharge of untreated sewage to river Ganga.”*

10. *We also find that water quality monitored at 41 locations clearly discloses that FC exceeds 500 MPN/100 ml at 16 locations and more than 2500 MPN/100 ml at 17 locations. Thus, it clearly discloses the fact that water quality is deteriorating on account of discharge of sewage/sullage into river Ganga.*

11. *Chief Secretary, State of UP, in his next affidavit, will also disclose the steps taken/proposed to be taken for making the non-functional STPs functional and for ensuring that all the STPs comply with specified norms.*

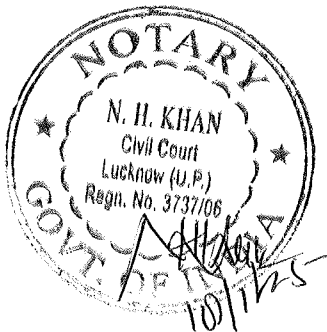


*Manoj*

*Let the affidavit be filed by the Chief Secretary, State of UP, within four weeks."*

*12. List on 20.01.2025.*

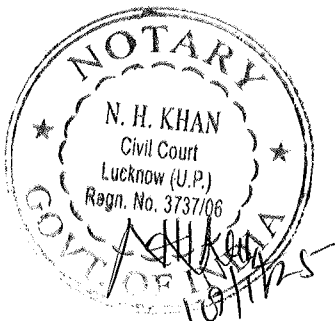
2. That this compliance report is respectfully submitted in compliance with the directions issued by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, vide its order dated 06.11.2024, in Original Application No. 200/2014, titled *M.C. Mehta vs. Union of India & Ors.*. The Hon'ble Tribunal directed the State of Uttar Pradesh to file a detailed affidavit addressing the management of untreated wastewater discharged into the river Ganga and its tributaries, operationalization of sewage treatment plants (STPs), and adherence to prescribed effluent discharge norms.
3. That the Hon'ble Tribunal further directed the undersigned to furnish specific and comprehensive details concerning the identified drains, including but not limited to the volume of sewage generated, the proposed connectivity to sewage treatment plants (STPs), timelines for their operationalization, funds allocated for such purposes, and the status of land acquisition required for the establishment of these STPs. Additionally, the Hon'ble Tribunal emphasized the need to outline interim measures adopted to prevent the discharge of untreated sewage until such time as the STPs are rendered fully operational.
4. That in pursuance of the aforementioned directives, the undersigned directed the Namami Gange and Rural Water Supply Department, GoUP to act as the nodal department for the collection and consolidation of requisite data. The department, accordingly, issued a communication dated 30.12.2024 (Letter No. 1313/250/SMCG-UP/05), instructing all District Ganga Committees to



*Manoj*

submit compliance information on or before January 10, 2025. A copy of the said letter, which was duly communicated to all concerned, is marked and annexed hereto as **ANNEXURE-1**.

5. It is necessary to examine the collected data and to reverify it before finalizing the report for submission to Hon'ble NGT. Intense efforts are being made by concerned departments to collect and compile the necessary information as required but is taking more time validating the same. Till now the required verified data from 33 districts have been obtained and the rest of the districts are collecting and verifying it before sending it to Namami Gange and Rural Water Supply Department for final compilation and further submission. To address these challenges, a preparatory meeting was convened in hybrid mode on 13.01.2025, with the participation of representatives from relevant departments and District Ganga Committees. During this meeting, a standardized Google Sheet link was provided to streamline data submission and ensure uniformity. The minutes of this preparatory meeting (Minutes No. 65/250/SMCG-UP/3) are marked and annexed hereto as **ANNEXURE-2**. It is most humbly submitted that upon the receipt of complete and verified data from all districts, a comprehensive report encompassing all aspects of drain and sewage management will be duly prepared and submitted to the Hon'ble Tribunal within the requested timeframe.
6. That the operational status and compliance of sewage treatment plants in Ganga Front Towns (GFTs) were also reviewed. The CPCB report specifically highlighted concerns with 41 STPs across 16 Ganga Front Towns. Among these, six STPs were found to be non-operational, while only one out of 35 operational STPs was found to comply with the prescribed effluent discharge norms. As per December 2024 report provided by UPPCB of these



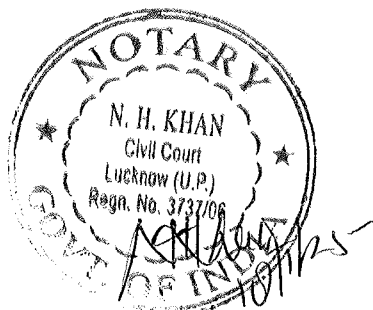
Manoj

STPs, the following table provides a detailed breakdown of current operational and compliance status as per MoEF&CC norms 2017:

S.No	STPs in GFTs, UP	Number
1a	Installed STP under consideration (2+3)	39
1b	FSTP Chunar	1
1c	Bithoor Constructed Wetland	1
1	Total	41
2	Operational STP	38
i.	STP Achieving norms	27
ii.	STP Not Achieving norms	11 (02 - Only FC)
3	STP Not In Operation	1

7. That the compliance status for the same STPs, as outlined under **NGT OA No. 1069/2018 dated 30.04.2019**, and as provided by UPPCB as per December 2024 report is as follows:

S.No	STPs in GFTs, UP	Number
1a	Installed STP under consideration (2+3)	39
1b	FSTP Chunar	1
1c	Bithoor Constructed Wetland	1
1	Total	41



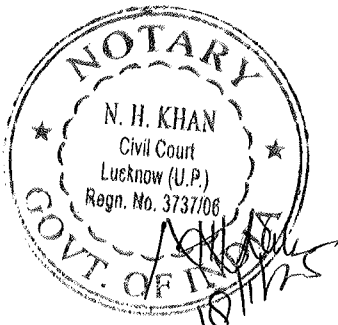
Manoj

S.No	STPs in GFTs, UP	Number
2	Operational STP	38
i.	STP Achieving norms	4
ii.	STP Not Achieving norms	34
3	STP Not In Operation	1

8. That an updated status report for December 2024, prepared by the Uttar Pradesh Pollution Control Board, provides further information regarding the functionality and compliance of STPs. The updated December 2024 status report is marked and annexed as **ANNEXURE-3**. The data is summarized below:

Particulars	Number
Total installed STPs	148
Operational STPs	139
Compliant/Achieving norms STPs	122
Non-compliant/Non-Achieving Norms STPs	17
Non-operational STPs	3
STPs under trial runs	6

9. That in addition to the above, directives were issued by the Accountability Determination Committee to ensure the functionality of non-operational STPs



Manoj

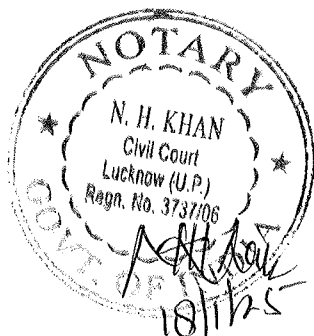
and compliance of non-compliant STPs. A copy of these directives is marked and annexed hereto as **ANNEXURE-4**. Furthermore, letters issued by the SMCG to concerned agencies, instructing them to expedite necessary actions to address compliance gaps, are marked and annexed hereto as **ANNEXURE-5**.

10. That the ongoing preparations for Mahakumbh-2025 have understandably placed additional administrative responsibilities on district authorities and concerned departments, which have affected the pace of data collection, analysis and verification. Furthermore, some responses from District Ganga Committees and Urban Local Bodies remain incomplete, thereby delaying the preparation of a comprehensive affidavit. Key areas requiring further clarity include alternative sewage treatment methods, household sewer connections, and timelines for achieving full connectivity.

11. That in light of the aforementioned challenges, it is most humbly and respectfully submitted that the Hon'ble Tribunal may be pleased to grant an extension of 8 weeks to enable the collection, verification, and consolidation of requisite data.

12. That this compliance report is based on the information currently available and is submitted to apprise the Hon'ble Tribunal of the diligent efforts being undertaken by the State of Uttar Pradesh to comply with the order dated 06.11.2024. A detailed affidavit, incorporating all pending data and addressing identified gaps, shall be submitted upon completion of the data collection process.

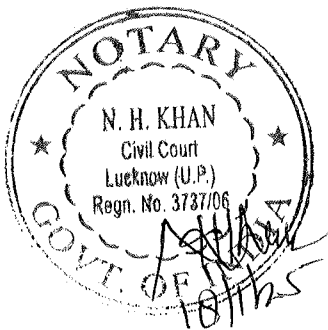
  
**DEPONENT**



**VERIFICATION:**

I, Manoj Kumar Singh, do hereby verify that the contents of my counter affidavit/reply and annexures are true and correct to the best of my knowledge derived from the relevant office records which are regularly maintained by the respondent and is also believed to be correct upon information received from the concerned officer. No part of it is false and nothing material has been concealed there from.

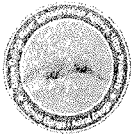
Verified at Lucknow on this <sup>NOTARY</sup> 18<sup>th</sup> day of January, 2025.



Manoj  
**DEPONENT**

Sworn and Verified  
Before me [Signature]  
10/1/25  
**NOORUL HASNAIN KHAN**  
Advocate & Notary  
Civil Court, Lucknow  
Registration No. 3737/06

I know & identify the Deponent/executive  
who has Signed/Put his T.T. before me  
Pankaj Verma Adv  
Re- UP29348/23



OFFICE OF THE PROJECT DIRECTOR ANNEXURE-1  
39125  
STATE MISSION FOR CLEAN GANGA -UTTAR PRADESH  
DEPARTMENT OF NAMAMI GANGE & RURAL WATER SUPPLY  
PLOT NO. 18, SECTOR-7, GOMTI NAGAR EXTENSION, LUCKNOW- 226010,  
UTTAR PRADESH  
E-mail : apd@smcgup.org, www.smcgup.org

Reference No: 1313 / 250/SMCG-U.P/ 05

Date: December 30/12/2024

To,

District Magistrate/Chairman-District Ganga Committee  
All 75 Districts  
Uttar Pradesh

**Subject: Compliance with Hon'ble NGT Order Dated 06 November 2024 in O.A. No. 200/2014**

Dear Sir,

Enclosed herewith is a copy of the Hon'ble National Green Tribunal (NGT) order dated 06 November 2024, issued in O.A. No. 200/2014, for your kind reference and necessary compliance.

You are requested to:


- a. Direct the concerned officials to ensure strict adherence to the directives outlined in the order.
- b. Take all necessary actions to address the issues highlighted in the matter.
- c. Submit detailed compliance reports in the prescribed format (Annexure-A) to the office of Ms. Priyanka Swami, Advocate with a copy marked to undersigned by 10 January 2025.


A brief summary of the order is also attached for your convenience (Annexure-B). Kindly note that the matter is scheduled for hearing before the Hon'ble NGT on 20 January 2025.

Your immediate attention and timely action in this matter will be highly appreciated.

**Annexures: As Above**

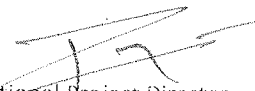

Yours sincerely

  
(Prabhash Kumar)

 Additional Project Director

CC:

- i. Principal Secretary, Namami Gange and Rural Water Supply, GoUP for information
- ii. Principal Secretary, Urban Development, GoUP with request to direct the concerned officials at district level to coordinate with District Ganga Committee for ensuring compliances and submission of desired report
- iii. Principal Secretary, Environment, Forest and Climate Change, GoUP with request to direct concerned official for necessary action in the matter
- iv. Project Director, SMCG-Uttar Pradesh for information
- v. Member Secretary, UPPCB with request for necessary action in the matter
- vi. Under Secretary, Section-II, Namami Gange and Rural Water Supply, GoUP
- vii. JMD (Urban), UPJN (Urban) with request to direct the concerned officials at district level to coordinate with District Ganga Committee for ensuring compliances and submission of desired report
- viii. CE (Ganga), UPJN (R) for tendering directions to district level officials of UPJN (R) to coordinate with District Ganga Committee for ensuring compliances and submission of desired report
- ix. CDO, all districts for necessary coordination at district level
- x. DFO & Member Convener, District Ganga Committee, all districts, Uttar Pradesh for necessary action
- xi. Ms. Priyanka Swami, Advocate, Standing Counsel of State of Uttar Pradesh for Hon'ble NGT ([advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)), F-13 Ground Floor, Jangpura Extension, New Delhi-110014

  
Additional Project Director  


MC MEHTA Vs Uoi  
O.A No. 200 of 2014  
State of Uttar Pradesh

District Name:

The information is to be provided in the following tabulated form:

Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/LAND/FUND			Timeline for making the STP functional	Timeline for completing household connectivity to that STP	for the connectivity
				STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP			
I	II	III	IV	V			VI	VII	39126

**Compliance of Hon'ble NGT order dated 06 November 2024 in matter under its consideration in O.A# 200/2014**

The Critical Observation of the above mentioned Hon'bler NGT order is given below.

- (I) Within Prayagraj Nagar Nigam, 468.028 MLD sewage is generated, the quantity of sewage treated is 394.48 MLD and the existing treatment capacity of STPs is only 340 MLD, therefore, Gap in sewage generation and existing capacity is 128.28 MLD. The report further reflects that in Prayagraj, untreated sewage from 25 untapped drains is discharged into river Ganga and from 15 untapped drains in river Yamuna.
- (II) There is no STP constructed in Kanpur Dehat and there is no sewage treatment facility.
- (III) So far as, Ayodhya is concerned, Hon'ble NGT finds that the position is somewhat similar. Condition in respect of other districts is not better.
- (IV) The Hon'ble NGT has observed that of 326 drains disclosed in CPCB dated 22.10.2024, 247 drains are untapped and discharging 3513.16 MLD of waste water into river Ganga and its tributaries.
- (V) Hon'ble NGT has observed that several untapped drains exist in different cities and, therefore the state must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. The Hon'ble expressed requirement of affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP in the following tabulated form.

Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharged from the Drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP

- (VI) It is further stated that the affidavit should disclose the short-term measures that will be adopted to prevent the discharge of untreated sewage in the river in respect of each of the districts and drain till STPs are made fully functional and 100% household connectivity is achieved.
- (VII) It is further stated that the affidavit will also disclose steps taken/proposed to be taken for making the non-functional STPs functional and for ensuring that all STPs comply with specified norms.

The matter is listed on 20 January 2025.

परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उप्र0 की अध्यक्षता में दिनांक 13.01.2025 को मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल ओ0ए0 सं0 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश के अनुपालन में की गई तैयारी बैठक का कार्यवृत्त।

बैठक में वर्चुअल मोड/प्रत्यक्ष से निम्नलिखित अधिकारियों द्वारा प्रतिभाग किया गया:-

1. डा0 असलम अंसारी, अपर निदेशक, स्थानीय निकाय निदेशालय, उ0प्र0।
2. श्री संदीप चौहान, कन्सलटेंट, स्थानीय निकाय निदेशालय, उ0प्र0।
3. समस्त जिला गंगा समितियों के सदस्य संयोजक/प्रतिनिधि।
4. श्री नीरज कुमार, अधिशासी अभियन्ता, उ0प्र0 जल निगम (नगरीय) लखनऊ।
5. सुश्री आरती गुप्ता, ए0एस0ओ0, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ। (प्रत्यक्ष रूप से उपस्थित)।
6. श्रीमती इति, जी.आर.एफ. उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ, (प्रत्यक्ष रूप से उपस्थित)।

परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ0प्र0 की अनुमति से बैठक प्रारम्भ करते हुए यूनिट हेड (के0 एण्ड पी0), एस.एम.सी.जी. द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल ओ0ए0 सं0 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 06.11.2024 के सम्बन्ध में प्रस्तुतीकरण देते हुए विस्तृत विवरण प्रस्तुत किया गया, जो संलग्न है।

प्रस्तुतीकरण के दौरान यह बताया गया कि कुल 55 जनपदों से ही सूचना प्राप्त हुई है। कतिपय सूचनाएं सक्षम स्तर से अनुमोदित/हस्ताक्षरित नहीं हैं तथा अस्पष्ट है उदाहरण स्वरूप -जनपद-अमेठी, आगरा की निहित त्रुटियों/कमियों पर चर्चा की गई। तत्पश्चात अपर परियोजना निदेशक एसएमसीजी द्वारा एनजीटी आदेश दिनांक 06.11.2024 में उल्लिखित बिन्दुओं के सम्बन्ध में वांछित सूचनाओं से सभी को अवगत कराया गया, तदोपरांत परियोजना निदेशक महोदय द्वारा निम्न निर्देश दिये गये:-

1. जिन जनपदों से सूचना अप्राप्त है, वे दिनांक 14.01.2025 सायं 5:00 बजे तक सूचना उपलब्ध कराना सुनिश्चित करें। आख्या/प्रारूप की साफ्ट कापी एकशालशीट पर उपलब्ध करायी जाये।
2. जिन जनपदों से सूचना प्रेषित की गई, वह अपनी आख्या को पुनरीक्षित कर लें, जिससे कि उसमें कोई त्रुटि न हो।
- 3- समस्त जनपदों से अपेक्षा की गई कि वे यह सुनिश्चित करें कि उनके द्वारा प्रदान की गई सूचना जिलाधिकारी/अध्यक्ष, जिला गंगा समिति द्वारा अनुमोदनोपरांत अध्यक्ष/सदस्य संयोजक, जिला गंगा समिति के माध्यम से हस्ताक्षर कराकर प्रेषित की जाये।
4. साथ ही निम्न लिंक के माध्यम से गूगलशीट पर उपलब्ध प्रपत्र को अपने जनपद से सम्बन्धित सूचना की प्रविष्टि दिनांक 14.01.2025 सायं 5:00 बजे करना सुनिश्चित करें।  
<https://docs.google.com/spreadsheets/d/19TWER9t8aew5dtxWcv8Mi2pUwCSGDsxG3alRv5lYDn4/edit?usp=sharing>
- 5- उपरोक्त गूगलशीट पर जिला गंगा समितियों द्वारा जो सूचनाएं दी जा रही हैं अथवा दी जायेंगी, वह नगर निकायों द्वारा उपलब्ध करायी जा रही हैं। अतः नगर विकास विभाग अपने स्तर से भी इन सूचनाओं की पुष्टि कर ले।
- 6- नगर विकास विभाग से अपेक्षा की गई कि वह शत-प्रतिशत गृह सीवेज संयोजन कराये जाने की एक्शन प्लान उपलब्ध कराते हुए जनपदवार गृह संयोजन की स्थिति से राज्य स्वच्छ गंगा मिशन-उ0प्र0 को दिनांक 14.01.2025 को सायं 5:00 बजे तक अवगत करा दें।
7. ऐसे एसटीपी जो अक्रियाशील अथवा मानकों के अनुरूप कार्य नहीं कर रहे हैं, को क्रियाशील करने एवं कम्प्लाइंट किये जाने हेतु एक्शन प्लान सम्बन्धित एजेन्सियों द्वारा दिनांक 14.01.2025 को सायं 5:00 बजे तक उपलब्ध करा दिया जाये।

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पारित आदेश दिनांक 06.11.2024 के अनुपालन में प्रश्नगत वाद में मुख्य सचिव, उ0प्र0 शासन की ओर से प्रतिशपथ पत्र दाखिल किया जाना है,

*(Signature)*

जिसके लिए उपरोक्त निर्देशों का अनुपालन ससमय सुनिश्चित किया जाना है। इस हेतु समस्त सम्बन्धित का व्यक्तिगत ध्यान अपेक्षित है।

अंत में सधन्यवाद बैठक समाप्त हुई।

*Mitlesh* 13/11/25

(मिथिलेश कुमार मिश्र)  
यूनिट हेड (के० एण्ड पी०)

पत्राक 65/250/एसएमसीजी-यूपी/03 दिनांक 13/11/25

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन को सूचनार्थ।
2. प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
4. निदेशक, स्थानीय निकाय, उ०प्र०, लखनऊ।
5. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
6. समस्त जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, उ०प्र०।
7. समस्त सदस्य संयोजक, जिला गंगा समिति, उ०प्र०।
8. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण/नगरीय), लखनऊ।
9. समस्त मुख्य विकास अधिकारी, उ०प्र० को अपने स्तर से जनपद स्तर पर समन्वय स्थापित करते हुए वांछित सूचना ससमय उपलब्ध कराने हेतु।
10. मुख्य अभियन्ता (गंगा) उ०प्र० जल निगम (ग्रामीण) लखनऊ को इस निर्देश के साथ कि बिन्दु सं० 7 पर दिये गये निर्देशों का अनुपालन करते हुए वांछित सूचना एसएमसीजी को उपलब्ध करायें।
11. मुख्य अभियन्ता, उ०प्र० जल निगम (नगरीय), लखनऊ।
12. तकनीकी सलाहकार, राज्य स्वच्छ गंगा मिशन-उ०प्र०।

*Mitlesh* 13/11/25

यूनिट हेड (के० एण्ड पी०)



**OFFICE OF THE PROJECT DIRECTOR**  
**STATE MISSION FOR CLEAN GANGA - UTTAR PRADESH**  
**DEPARTMENT OF NAMAMI GANGE & RURAL WATER SUPPLY**  
Ground Floor, UPJN (Rural) HQ, 06, Rana Pratap Marg, Lucknow  
UTTAR PRADESH

E-mail : [apd@smcgup.org](mailto:apd@smcgup.org), [www.smcgup.org](http://www.smcgup.org)

Reference No: 1313A/250/SMCG-U.P/56

Date: January 11, 2025

To,

1. Principal Secretary, Environment, Forest and Climate Change, GoUP, Lucknow
2. Principal Secretary, Urban Development Department, GoUP, Lucknow
3. District Magistrate/Chairman-District Ganga Committee, All 75 Districts, Uttar Pradesh
4. Member Secretary, UPPCB, Lucknow
5. Director, Directorate of Urban Local Bodies, Lucknow
6. JMD (Ganga), UPJN (Rural), 06 Rana Pratap Marg Lucknow
7. JMD (Urban), UPJN (Urban), 06 Rana Pratap Marg, Lucknow

**Subject: Preparatory Meeting on compliance with Hon'ble NGT Order Dated 06 November 2024 in O.A. No. 200/2014 (annexed) on 13th January 2025 and Submission of Required Information**

Dear Sir,

This is to inform that a hybrid preparatory meeting is scheduled on **13<sup>th</sup> January 2025 at 17:00 Hrs**, under the chairmanship of the Project Director, SMCG-Uttar Pradesh to discuss critical matters pertaining to Hon'ble NGT Order dated 06 November 2024 in O.A. No. 200/2014 at conference room of **SMCG-Uttar Pradesh**.

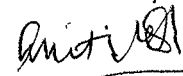
It is imperative that all required information be submitted prior to the meeting in the format that was previously shared with your office vide our letter reference 1313/250 SMCG-Uttar Pradesh/05 dated 30/12/2024 (Annexed). Information on the short-term measures that will be adopted to prevent the discharge of untreated sewage in the river in respect of each of the districts and drain till STPs are made fully functional and 100% household connectivity is achieved should also be shared. Based on the information, an affidavit has to be filed by Chief Secretary, GoUP as per order dated 06 Nov 2024.

It is requested of you to direct the concerned person to actively participate in the hybrid meeting and timely submit the information for effective discussions and decision-making during the meeting. The participants from Lucknow HQ are requested to be physically attend and those from outside Lucknow are required to virtually participate through the link <https://meet.google.com/hfz-rkby-yvx> **on 13 Jan 2025 at 17:00 hrs**.

May please like to direct the concerned person to ensure submission of all necessary information by 15 Hrs, 13 January 2025 through email to [apd@smcgup.org](mailto:apd@smcgup.org) and participate in the meeting.

Annexure: As Above

Yours sincerely

  
Mithilesh Kumar Mishra 11/1/25  
Unit Head (K&P)

CC:

- i. Principal Secretary, Namami Gange and Rural Water Supply, GoUP for information;
- ii. Project Director, SMCG-Uttar Pradesh for information;
- iii. Under Secretary, Section-II, Namami Gange and Rural Water Supply, GoUP for information;
- iv. Chief Engineer (Ganga/Urban), UPJN (Rural/urban), 06 Rana Pratap Marg Lucknow with request to share information as per the format;
- v. DFO & Member Convener, District Ganga Committee, all districts, Uttar Pradesh for necessary action
- vi. Ms. Priyanka Swami, Advocate, Standing Counsel of State of Uttar Pradesh for Hon'ble NGT ([advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)), F-13 Ground Floor, Jangpura Extension, New Delhi-110014

  
Mithilesh Kumar Mishra 11/1/25  
Unit Head (K&P)

Status of Sewage Treatment Plants (STPs) in Uttar Pradesh		
December - 2024		
S.No	STPs in UP	Number
1	Total Installed STP (2+3+4)	148
2	Operational STP	139
i	STP Achieving norms	122
ii	STP Not Achieving norms	17
3	STP Not In Operation	3
4	Under Trial	6
<b>Note :-</b>		
The standards as per MOEF&CC Notification dated 13.10.2017, titled "Applicable Effluent Discharge Standards for STPs" are as follows:		
For State Capital: pH-6.5-9.0; BOD - <20 mg/l; TSS- <50 mg/l & FC- <1000 MPN/100 ml		
Other than State Capital: pH-6.5-9.0; BOD - <30 mg/l; TSS- <100 mg/l & FC- <1000 MPN/100 ml		

## STP-Operational

December -2024

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process STP based	Hotel/ Ashram/ Authority/ Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub Tributary/Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1	10.445 MLD STP near Tixi Tempel (Karanpur)	2001	Etawah	10.445	8	R	WSP	UP Jal Nigam	11.12.2024	7.80	26.0	180.0	45.0	35000	910	Achieving	----	Jharana Nala	River Yamuna	Phase-II
2	21 MLD Etawah	2022	Etawah	21	21	R	SBR	UP Jal Nigam	11.12.2024	7.70	11.0	60.0	11.0	28000	810	Achieving	Disposed in river Yamuna	----	River Yamuna	Phase-II
3	13.5 MLD STP at Mauja Umrain	2013	Etawah	13.5	8.0	R	WSP	UP Jal Nigam	11.12.2024	7.90	22.0	170.0	38.0	24000	780	Achieving	On Land Sludge-In Agriculture	On Land	River Yamuna	Phase-II
4	03 MLD STP Firozabad	2014	Firozabad	3	3	O	UASB	Jal Kal	10.12.2024	7.90	27.0	180.0	47.0	35000	920	Achieving	----	As per Jal Kal Vibhag nagar nigam information approx - 3MLD treated sewage is used by horticulture department for irrigation of Plantation/ trees	----	Phase-II
5	67 MLD Mohammadpur, Biharipur	2020	Firozabad	67	52	U	ASP+ extended aeration	U.P. Jal Nigam	10.12.2024	7.80	11.0	70.0	13.0	28000	910	Achieving	----	----	River Yamuna	Phase-II
6	1.65 MLD Saifai (Paramedicals)	2013	Etawah	1.65	0.9	O	SBR	Others	12.12.2024	7.90	25.0	180.0	46.0	35000	910	Achieving	River Sengar	Treated sewage is used for plantation	----	Phase-II
7	23 MLD STP at Mauja Odenya, Padaria	2014	Mainpuri	23.0	11.0	U	UASB	U.P. Jal Nigam	09.12.2024	7.80	27.0	180.0	47.0	35000	930	Achieving	Through Drain	Kharja Drain	Ishan River / River Ganga	Phase-II
8	1.5 MLD Saifai Village, Etawah	-	Etawah	1.5	-	U	Oxidation Pond	U.P. Jal Nigam	12.12.2024	7.80	28.0	190.0	48.0	35000	930	Achieving	----	Narayan Bagh Drain	For Irrigation	----
9	26 MLD Ihansi Laxmi Taal	2021	Ihansi	26	22	U	SBR	U.P. Jal Nigam	06.11.2024	7.38	22.0	71.9	21.0	-	-	Achieving	----	Lowland area	For Irrigation	Phase-II
10	3.42 MLD Near Dityang Kendra	2000	Chitrakoot	3.42	3.42	O	Oxidation Pond	Nagar Palika Parishad	08.11.2024	7.61	21.00	78.8	38.0	-	-	Achieving	----	----	----	Phase-II
11	42 MLD, Sajani Kanpur	2016-17	Kanpur	42	21	R	ASP	U.P. Jal Nigam	24.12.2024	8.10	21.0	120.0	78.0	310	210	Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I
12	210 MLD, Bingawan Kanpur	2015-16	Kanpur	210	135	R	UASB	U.P. Jal Nigam	24.12.2024	8.03	51.0	130.0	64.0	260000	210000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I
13	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	R	ASP	U.P. Jal Nigam	24.12.2024	7.9	48.0	190.0	66.0	150000	120000	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I
14	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	R	ASP	U.P. Jal Nigam	24.12.2024	7.82	57.0	200.0	78.0	170000	140000	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I
15	13 MLD Jalapur, Amrapur, Kamnauj	2017	Kanpur Dehat	13	--	U	SBR	U.P. Jal Nigam	24.12.2024	7.64	24.0	110.0	44.0	400	340	Achieving	Disposal Channel	River Kaiti (East)	Tributary of River Ganga	Phase-I
16	30 MLD Pankha, Kanpur	2023	Kanpur	30	-	R	SBR	U.P. Jal Nigam	24.12.2024	8.16	22.5	80.0	34.0	260	210	Achieving	-	River Pandu	River Ganga	Phase-I
17	50 MLD STP Numavadihi	2013	Prayagraj	50	50	R	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	24.12.2024	7.33	26.8	96.0	82.0	1400	700	Achieving	-	River Yamuna	River Yamuna	Phase-II

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase	
18	10 MLD STP Ponghat	2013	Prayagraj	10	10	R	Bio-tower	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.25	24.0	84.0	79.0	1200	630	Achieving	Disposed to river Yamuna through drain.	River Ganga	River Ganga	Phase-II	
19	25 MLD STP Kodra	2013	Prayagraj	25	25	R	Bio-tower	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.29	26.0	88.0	80.0	1300	790	Achieving	Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
20	60 MLD STP Kajapur	2013	Prayagraj	60	60	R	UASB	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.37	27.2	100.0	83.0	1700	940	Achieving		River Ganga	River Ganga	Phase-II	
21	29 MLD STP Saloni-1	2007	Prayagraj	29	29	R	FAB	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.36	27.4	102.0	84.0	2100	940	Achieving		River Ganga	River Ganga	Phase-II	
22	14 MLD STP Saloni-2 Expansion	2016	Prayagraj	14	14	U	SBR	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.22	21.6	76.0	77.0	1200	460	Achieving		River Ganga	River Ganga	Phase-II	
23	20 MLD STP Naini	2013	Prayagraj	80	80	R	ASP	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.39	27.8	104.0	86.0	1700	790	Achieving	Partially used for Irrigation.	River Yamuna	River Yamuna	Phase-II	
24	60 MLD STP Naini	1999	Prayagraj	80	60-20	R	ASP	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.39	27.8	104.0	86.0	1700	790	Achieving	Disposed to River Yamuna through drain.	River Yamuna	River Yamuna	Phase-II	
25	42 MLD STP Naini	2023	Prayagraj	42	36	R	FCR	U.P. Jai Nigam	26.12.2024	7.31	26.2	92.0	81.0	1500	630	Achieving	---	River Ganga	River Ganga		
26	14 MLD STP Phaphamau	2023	Prayagraj	14	14	R	FCR	U.P. Jai Nigam	23.12.2024	7.72	27.2	98.0	92.0	2200	790	Achieving	---	River Ganga	River Ganga		
27	16 MLD STP Jhansi	2023	Prayagraj	16	15	R	FCR	U.P. Jai Nigam	23.12.2024	7.46	26.8	94.0	88.0	1700	940	Achieving	---	River Ganga	River Ganga		
28	10 MLD Raminagar	15.03.21	Varanasi	10	9.5	R	Anaerobic Anoxic Oxid	U.P. Jai Nigam	06.12.2024	7.42	34.8	146.0	76.0	700	460	Not Achieving	---	River Ganga	River Ganga	Phase-II	
29	80 MLD Dinapur STP	1994	Varanasi	80	67.77	U	ASP	U.P. Jai Nigam	05.12.2024	7.32	48.8	178.0	120.0	79000	33000	Not Achieving	Disposed to Ganga/Manure	River Varana	River Ganga	Phase-II	
30	9.8 MLD Bhagwanpur STP	1989	Varanasi	9.8	9.8	R	ASP	U.P. Jai Nigam	06.12.2024	7.38	38.4	164.0	124.0	70000	49000	Not Achieving	---	River Ganga	River Ganga/Assi	Phase-II	
31	140 MLD Dinapur STP	11.11.2018	Varanasi	140	99.5	U	ASP	U.P. Jai Nigam	05.12.2024	7.33	52.8	188.0	132.0	84000	63000	Not Achieving	---	River Varana	River Ganga/Varana	Phase-II	
32	120 MLD Gothaha STP	19.02.2019	Varanasi	120	40	U	SBR	U.P. Jai Nigam	05.12.2024	7.64	9.0	40.0	16.0	430	140	Achieving	Irrigation / Landfill	Chandpur irrigation canal	River Varana	Phase-II	
33	12 MLD BLW STP	06.04.1989	Varanasi	12	12	O	ASP	BLW	06.12.2024	7.35	44.8	198.0	122.0	5400	2400	Not Achieving	Irrigation (Lohata Form)	---	River Varana	River Varana	Phase-II
34	50 MLD Ramana	31.03.21	Varanasi	50	50	R	SBR	U.P. Jai Nigam	06.12.2024	7.4	24.8	104.0	52.0	920	220	Achieving	---	River Ganga	River Ganga	Phase-II	

December -2024

STP-Operational

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process STP based	Hotel/ Ashram/ Authority/ Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
35	30 MLD STP Pachhahiya Jaunpur	2023	Varanasi	30	30	R	A2O	U.P. Jai Nigam	25.12.2024	7.64	7.0	46.0	18.0	350	170	Achieving	---	River Gomti	River Gomti	Phase-II
36	07 MLD Vinayachal Mirzapur	2022	Mirzapur	7	3.23	U	SBR	Ms.Ayyappa Infotech Pvt. Ltd under UPFN	24.12.2024	7.39	7.8	40.0	14.0	460	210	Achieving	Drain	River Ganga	River Ganga	Phase-II
37	14 MLD Pakka Pokhra, 8.5 MLD Pakka Pokhra, Mirzapur	1994	Mirzapur	14	14	U	UASB	U.P. Jai Nigam	24.12.2024	7.52	22.8	98.0	40.0	430	170	Achieving	---	River Ganga	River Ganga	Phase-II
38	8.5 MLD Pakka Pokhra, Mirzapur	2024	Mirzapur	8.5	6.83	R	SBR	U.P. Jai Nigam	30.12.2024	7.6	6.8	40.6	14	430	220	Achieving	---	Gogreshahid Drain	River Ganga	
39	8.5 MLD Bisunderpur, Mirzapur	2024	Mirzapur	8.5	7.69	R	SBR	U.P. Jai Nigam	24.12.2024	7.5	8.8	46.8	18	310	130	Achieving	---	Bisundarpur Drain	River Ganga	
40	15 MLD S.T.P. Jharkhandi, Maherva ki Bari	01.06.2015	Gorakhpur	15	11.89	U	SBR	U.P. Jai Nigam	24.12.2024	7.36	7.5	28.0	24.0	2100	820	Achieving	---	Ramgarh Taal	Ramgarh Taal	---
41	5 MLD S.T.P. Jharkhandi, Maherva ki Bari	2023	Gorakhpur	5	4.5	U	SBR	U.P. Jai Nigam	24.12.2024	7.36	7.5	28.0	24.0	2100	820	Achieving	---	Ramgarh Taal	Ramgarh Taal	---
42	30 MLD S.T.P. Opp. Manyavar Kanshiram Shahri Garib Awaz Yojna, Deoria bypass Road	01.02.2015	Gorakhpur	30	19.83	U	SBR	U.P. Jai Nigam	24.12.2024	7.42	8.0	32.0	26.0	2000	910	Achieving	---	Ramgarh Taal	Ramgarh Taal	---
43	38 MLD STP, Mahlpur Road	1998	Saharanpur	38	38	U	UASB	U.P. Jai Nigam	24.12.2024	7.6	23.0	184.0	45.0	720	690	Achieving	Treated Sewage discharge in to Dhamola river sludge sale to farmers	Dhimala river	Hindon river to Yamuna river	Phase-II
44	6.5 MLD Awaz vikas Parishad STP	2018	Lucknow	6.5	6.5	O	SBR	Jai Kal	09.12.2024	7.52	14.4	87.6	40.0	3500	790	Achieving	Public drain	River Gomti	River Gomti	Phase-II
45	37.5 MLD Awaz vikas Parishad STP	2017	Lucknow	37.5	37.5	O	SBR	U.P. Awaz vikas Parishad	09.12.2024	7.41	15.8	93.2	45.0	4700	680	Achieving	Public drain	River Gomti	River Gomti	Phase-II
46	34.5 MLD STP, Bhatwara	2011	Lucknow	34.5	34.5	U	UASB	U.P. Jai Nigam	09.12.2024	7.38	16.0	92.8	42.0	28000	3200	Not Achieving	Gomti River Fertilizer Manure	River Gomti	River Gomti	Phase-II
47	56 MLD STP, Daulaiganj	2002	Lucknow	56	42+14	U	FAB	U.P. Jai Nigam	09.12.2024	7.48	17.2	96.4	46.0	3400	780	Achieving		River Gomti	River Gomti	Phase-II
48		2011	Lucknow						09.12.2024	7.48	17.2	96.4	46.0	3400	780	Achieving		River Gomti	River Gomti	Phase-II
49	1.5 MLD STP Hathi Park, (Smart City)	2021	Lucknow	1.5	--	O	MBBR	Nagar Nigam	09.12.2024	7.32	15.6	112.0	45.0	9200	5400	Not Achieving	---	River Gomti	--	
50	39 MLD, Sajjadbagh, Daulaiganj	2024	Lucknow	39	39	U	SBR	U.P. Jai Nigam	09.12.2024	7.47	16.4	128.0	47.0	35000	7900	Not Achieving	---	Sarkata Nala	River Gomti	

December -2024

STP-Operational

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
51	56 MLD Trans Hindon (Indrapuram), Ghaziabad	2000	Ghaziabad	56	56	U	UASB	U.P. Jai Nigam	25.12.2024	7.29	22.0	76.0	40.0	2200	680	Achieving	----	River Hindon	River Hindon	Phase-II
52	30 MLD, Sadullabad (Loni), Ghaziabad	2012	Ghaziabad	30	25	U	MBBR	U.P. Jai Nigam	26.12.2024	7.40	8.0	48.0	9.0	1600	540	Achieving	----	River Hindon	River Hindon	Phase-II
53	74 MLD S.B.R., Indrapuram, Ghaziabad	2013	Ghaziabad	74	74	U	SBR	U.P. Jai Nigam	25.12.2024	7.37	7.0	46.0	9.0	2100	610	Achieving	----	River Hindon	River Hindon	Phase-II
54	56 MLD S.B.R., Bapudham, Ghaziabad	2014	Ghaziabad	56	2	O	SBR	GDA	26.12.2024	7.42	9.0	44.0	12.0	1600	220	Achieving	----	River Hindon	River Hindon	Phase-II
55	6 MLD STP Garh Zone, Garhmukteswar Hapur	2011	Hapur/Garhmukteswar	6	3.5	R	UASB followed by extended aeration	U.P. Jai Nigam (NGRBA)	30.12.2024	7.44	7.0	38.0	8.0	1600	350	Achieving	----	Garh Sub-distributary of River Ganga	Garh Catchment Area	Phase-I
56	3 MLD STP Brighat Zone, Garhmukteswar Hapur	2011	Hapur/Garhmukteswar	3	2	R	UASB followed by extended aeration	U.P. Jai Nigam (NGRBA)	30.12.2024	7.40	9.0	42.0	8.0	1600	280	Achieving	----	Brighat Sub-distributary of River Ganga	River Ganga (Brighat Area)	Phase-I
57	56 MLD, Indrapuram, Ghaziabad	2012	Ghaziabad	56	56	O	SBR	Nagar Nigam	25.12.2024	7.38	8.0	66.0	10.0	2400	920	Achieving	----	River Hindon	River Hindon	Phase-II
58	56 MLD S.B.R., Dudaahada Vijay Nagar, Ghaziabad	2013	Ghaziabad	56	56	U	SBR	U.P. Jai Nigam	25.12.2024	7.65	8.0	42.0	9.0	2800	790	Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
59	70 MLD U.A.S.B.R. Dudaahada Vijay Nagar, Ghaziabad	2000	Ghaziabad	70	70	U	UASB	U.P. Jai Nigam	25.12.2024	7.48	18.0	76.0	40.0	2200	680	Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
60	3 MLD Pilkhau	2015	Ghaziabad	3	3	R	MBBR	U.P. Jai Nigam	30.12.2024	7.45	18.0	88.0	45.0	1600	540	Achieving	Kadraab drain	----	River kali/ River Ganga	Phase-II
61	5 MLD Trans Delhi Signature City (Tonica City), Loni	17.12.2019	Ghaziabad	5	3.5	O	MBBR	UPSIDA	26.12.2024	7.42	14.0	62.0	42.0	2100	400	Achieving	----	Green belt development	----	Phase-II
62	56 MLD S.B.R. Govindpuram, Ghaziabad	2014	Ghaziabad	56	14	O	SBR	GDA	26.12.2024	7.35	8.0	44.0	14.0	1600	350	Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
63	20 MLD Modinagar, Ghaziabad	2023	Modinagar, Ghaziabad	20	12	U	SBR	U.P. Jai Nigam	26.12.2024	7.62	36.0	224.0	122.0	4900	3300	Not Achieving	Kadraab Drain	Kali (East)	River Ganga	Phase-II
64	56 MLD S.B.R., Morty, Ghaziabad	2018	Ghaziabad	56	25	O	SBR	Nagar Nigam	25.12.2024	7.65	18.0	128.0	48.0	2200	680	Achieving	----	River Hindon	River Hindon	Phase-II
65	30 MLD, Rampur Road, Hapur	2022	Hapur, Ghaziabad	30	7	R	SBR	U.P. Jai Nigam	30.12.2024	7.15	26.0	168.0	54.0	2200	680	Achieving	Hapur Drain	Kali (East)	River Ganga	----
66	21.5 MLD Siddharthar, Ghaziabad	2024	Ghaziabad	21.5	3	O	SBR	Awas Vikas	25.12.2024	7.25	18.0	74.0	44.0	1700	680	Achieving	Pratapvihar Drain	River Hindon	River Hindon	Phase-II

STP-Operational

December -2024

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process STP based	Hotel/ Ashram/ Authority/ Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
67	78 MLD Dhadhupura, Agra	2013	Agra	78	78	U	UASB	U.P. Jai Nigam	28.12.2024	7.60	24.0	120.0	36.0	31000	680	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
68	2.25 MLD Budi ka Nagla, Agra	2000	Agra	2.25	2.25	U	WSP	U.P. Jai Nigam	28.12.2024	7.84	27.0	150.0	48.0	34000	930	Achieving	----	River Yamuna	Irrigation/River Yamuna	Phase-II
69	10 MLD Peelakhar, Agra	2000	Agra	10	10	U	WSP	U.P. Jai Nigam	28.12.2024	7.86	26.0	130.0	46.0	31000	680	Achieving	----	River Yamuna	Irrigation/River Yamuna	Phase-II
70	12 MLD Devri Road, (Bhimnagri), Agra	2011	Agra	12	8	U	UASB	U.P. Jai Nigam	28.12.2024	7.80	24.0	110.0	36.0	28000	820	Achieving	----	River Yamuna	River Yamuna	Phase-II
71	14 MLD Jaganpur, Sikandarpur, Agra	2011	Agra	14	14	U	UASB	U.P. Jai Nigam	28.12.2024	7.87	25.0	110.0	38.0	34000	930	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
72	40 MLD Sadarban, Bichipuri, Agra	2013	Agra	40	28.5	U	UASB	U.P. Jai Nigam	28.12.2024	7.94	26.0	130.0	42.0	35000	930	Achieving	----	River Yamuna	River Yamuna	Phase-II
73	36 MLD Sadarvan (Bichipur) New	2018	Agra	36	36	U	SBR	U.P. Jai Nigam	28.12.2024	7.90	28.0	140.0	58.0	43000	930	Achieving	Land/ Agra canal	Land/ Agra canal	Land/ Agra canal	Phase-II
74	24 MLD Dhadhupura (New), Agra	2014	Agra	24	15	U	UASB	U.P. Jai Nigam	28.12.2024	7.70	27.0	150.0	44.0	31000	680	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
75	4.50 MLD Kaimdi Vihar, Agra	2014	Agra	4.5	4.5	U	UASB	U.P. Jai Nigam	28.12.2024	7.90	28.0	140.0	60.0	35000	930	Achieving	----	Karvan River	River Yamuna	Phase-II
76	03 MLD Pandav Nagar, Meerut	2013	Meerut	3	2.7	O	ASP	MDA	23.12.2024	7.43	19.0	164.0	58.0	830	680	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
77	07 MLD Pallaypuram-1, Meerut	2012	Meerut	7	6.5	O	ASP	MDA	23.12.2024	7.53	13.0	128.0	32.0	820	600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
78	11 MLD Pallaypuram-2, Meerut	2008	Meerut	11	7	O	MBBR	MDA	23.12.2024	7.38	17.0	140.0	43.0	810	600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
79	06 MLD Rakshapuram, Meerut	2011	Meerut	6	4.4	O	ASP	MDA	23.12.2024	7.46	22.0	188.0	72.0	930	780	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
80	10 MLD Lohiya Nagar, Meerut	2010	Meerut	10	2	O	ASP	MDA	23.12.2024	7.64	18.0	168.0	67.0	910	610	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
81	15 MLD Shaabhinagar, Meerut	2010	Meerut	15	4.8	O	ASP	MDA	23.12.2024	7.56	20.0	172.0	62.0	920	780	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
82	15 MLD Vedvyasuri Meerut	2010	Meerut	15	4.5	O	ASP	MDA	23.12.2024	7.62	19.0	176.0	70.0	920	780	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
83	06 MLD Shradhapuri-1, Meerut	2010	Meerut	6	5.5	O	ASP	MDA	23.12.2024	7.48	14.0	148.0	57.0	3700	3300	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
84	06 MLD Sainik Vihar	2017	Meerut	6	5.95	O	UASB	MDA	23.12.2024	7.56	18.0	152.0	52.0	830	600	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
85	5 MLD Modipuram Tiraha	2016	Meerut	5	4.9	O	ASP	MDA	23.12.2024	7.68	17.0	172.0	59.0	920	680	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
86	07 MLD Sports Goods Complex, Meerut	2012	Meerut	7	4	O	ASP	MDA	23.12.2024	7.38	18.0	156.0	53.0	830	610	Achieving	----	River Kali (East)	River Kali (East)	Phase-I

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
87	72 MLD Garh road (Jagriti Vihar) Kamalpur	2018	Meerut	72	72	U	SBR	U.P. Jai Nigam	23.12.2024	7.43	9.0	80.0	9.0	810	600	Achieving	Treated sewage by conduit and sludge to pit	River Kali (East)	River Ganga	Phase-I
88	10 MLD Ganga Nagar, Meerut	2011	Meerut	10	3.8	O	SBR	MDA	23.12.2024	7.48	16.0	124.0	48.0	820	780	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
89	Shradhapuri-Phase 2, Meerut	2012	Meerut	6	5.6	O	ASP	MDA	23.12.2024	7.54	17.0	160.0	46.0	910	680	Achieving	----	River Kali (East)	River Kali (East)	Phase-I
90	14 MLD Baghpat, Meerut	2021	Baghpat, Meerut	14	7.8	U	SBR	U.P. Jai Nigam	27.12.2024	7.46	17.0	148.0	56.0	920	680	Achieving	----	River Yamuna	River Yamuna	Phase-I
91	32.5 MLD Nagar Palika Parishad, Kidwai nagar	2002	Muzaffar Nagar	32.5	30.6	U	Oxidation Pond	U.P. Jai Nigam	24.12.2024	7.70	20.0	80.0	48.0	1700	680	Achieving	----	River Kali West	River Hindon	Phase-II
92	10 MLD Budhana	2024	Muzaffar Nagar	10	7.70	R	SBR	U.P. Jai Nigam	24.12.2024	7.60	8.0	38.0	16.0	2100	140	Achieving	----	River Hindon	River Hindon	Phase-II
93	22 MLD Sahawali, Muzaffarnagar	2023	Muzaffar Nagar	22	19.0	R	SBR	U.P. Jai Nigam	24.12.2024	7.50	6.0	36.0	14.0	1400	170	Achieving	Sahawali Drain to Dhandhera drain	River Kali West	River Hindon	Phase-II
94	12 MLD Ayodhya	2014	Ayodhya	12	12	U	UASB	U.P. Jai Nigam	24.12.2024	7.90	26.0	72.0	44.0	3400	780	Achieving	----	Through Pond	River Saryu	Phase-II
95	6 MLD Ayodhya	2023	Ayodhya	6	4	U	SBR	U.P. Jai Nigam	24.12.2024	7.63	18.0	56.0	38.0	4000	680	Achieving	----	Sutiya drain	River Saryu (Downstream of river)	Phase-II
96	6.8 MLD, Masani, Mathura	2007	Mathura	6.8	6.8	R	Oxidation Pond	Nagar Palika Parishad	17.12.2024	7.90	25.0	216.0	68.0	3200	920	Achieving	----	River Yamuna	River Yamuna	Phase-II
97	04 MLD Vrindavan Near Pagal Baba Mandir, Mathura	2007	Mathura	4.0	4.0	R	Oxidation Pond	U.P. Jai Nigam	17.12.2024	8.00	25.0	224.0	68.0	3900	920	Achieving	----	River Yamuna	River Yamuna	Phase-II
98	08 MLD STP Near 100 Bed Hospital Vrindavan, Manth road	2015	Mathura	8.0	8.0	U	UASB Reactor	U.P. Jai Nigam	17.12.2024	7.90	26.0	216.0	86.0	3400	930	Achieving	----	River Yamuna	River Yamuna	Phase-II
99	14.5 MLD Trans-yamuna, Jamunapar, Mathura	2007	Mathura	14.5	14.5	R	Oxidation Pond	U.P. Jai Nigam	17.12.2024	8.00	25.0	232.0	86.0	3200	920	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
100	30 MLD Masani Mathura	2020	Mathura	30	30	R	SBR	U.P. Jai Nigam	17.12.2024	7.80	23.0	184.0	54.0	2700	930	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
101	16 MLD Trans Yamuna, Laxmi Nagar, Mathura	2015	Mathura	16	14.45	R	UASB Reactor	U.P. Jai Nigam	17.12.2024	7.80	24.0	224.0	82.0	3100	910	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
102	2.76 MLD Goverdhan STP	2011	Mathura	2.76	2.76	O	Oxidation Pond	Nagar Palika Parishad	17.12.2024	7.90	24.0	192.0	64.0	150000	26000	Not Achieving	Drain	River Yamuna	River Yamuna	Phase-II
103	33 MLD Sector-54, Noida	2011	Noida	33	13	O	SBR	Noida Authority	24.12.2024	7.50	15.7	127.2	54.0	2500	610	Achieving	----	River Yamuna	River Yamuna	Phase-II

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process STP based	Hotel/ Ashram/ Authority/ Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
104	25 MLD Sector-50, Noida	2015	Noida	25	14	O	SBR	Noida Authority	24.12.2024	7.51	16.2	111.2	49.0	1600	170	Achieving	---	River Yamuna	River Yamuna	Phase-II
105	35 MLD Sector-123, Noida	2011	Noida	35	17	O	SBR	Noida Authority	24.12.2024	7.64	11.4	89.6	29.0	1200	400	Achieving	---	River Hindon	River Hindon	Phase-II
106	50 MLD Sector-168, Noida	2015	Noida	50	17	O	SBR	Noida Authority	24.12.2024	7.69	15.8	156.8	68.0	2100	830	Achieving	---	River Yamuna	River Yamuna	Phase-II
107	34 MLD Sector-50, Noida	2012	Noida	34	31	O	SBR	Noida Authority	24.12.2024	7.59	18.00	160.0	64.0	1700	680	Achieving	---	River Yamuna	River Yamuna	Phase-II
108	54 MLD Sector-54, Noida	2012	Noida	54	43	O	SBR	Noida Authority	24.12.2024	7.62	11.20	88.0	31.0	1600	540	Achieving	---	River Yamuna	River Yamuna	Phase-II
109	100 MLD Sector-168, Noida	2023	Noida	100	61	O	SBR	Noida Authority	24.12.2024	7.79	11.9	92.0	27.0	920	350	Achieving	---	Kundli drain	River Yamuna	-
110	80 MLD Sector-123, Noida	2023	Noida	80	64	O	SBR	Noida Authority	24.12.2024	7.72	10.6	86.4	19.0	1100	610	Achieving	---	River Hindon	River Hindon	Phase-II
111	2.0 MLD Greater Noida Authority STP, Vill- Badalpur	2015	Greater Noida	2	1.5	O	SBR	GNIDA	30.12.2024	7.54	7.0	68.0	25.0	1600	280	Achieving	Drain	For Irrigation	For Irrigation	Phase-II
112	15 MLD ECO tech-2	2018	Greater Noida	15	8	O	SBR	GNIDA	30.12.2024	7.42	14.0	52.0	28.0	1700	400	Achieving	Drain	Hawaliya Drain	River Yamuna	Phase-II
113	20 MLD ECO tech-3	2018	Greater Noida	20	10	O	SBR	GNIDA	30.12.2024	7.28	8.0	46.0	15.0	1400	680	Achieving	Drain	Hawaliya Drain	River Yamuna	Phase-II
114	137 MLD Kasana, Greater Noida	2015	Greater Noida	137	50	O	SBR	GNIDA	30.12.2024	7.36	18.0	82.0	34.0	2100	610	Achieving	Drain	Hawaliya Drain	Yamuna through River Hindon	Phase-II
115	0.805 MLD Ahara Road, Zone-A, Anoopshahar	2003	Bulandshahar	0.805	0.4	U	WSP	U.P. Jal Nigam	30.12.2024	7.71	26.0	92.0	43.0	1200	610	Achieving	Treated Sewage- For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation	River Ganga	Phase-I
116	1.75 MLD Ahara Road, (Shivanand Ashram) Zone-B, Anoopshahar	2003	Bulandshahar	1.75	0.9	U	WSP	U.P. Jal Nigam	30.12.2024	7.65	22.0	96.0	48.0	1300	680	Achieving	---	River Ganga	River Ganga	Phase-I
117	2.25 MLD Narora Atomic power Station Narora Township	2000	Bulandshahar	2.25	2.25	O	ASP	Narora Atomic power Station	30.12.2024	7.67	14.0	84.0	55.0	930	450	Achieving	---	For Irrigation	For Irrigation	Phase-I
118	01 MLD STP Zone-B Anoopshahar	2016	Bulandshahar	1.0	1.0	R	MBBR	U.P. Jal Nigam	30.12.2024	7.78	40.0	248.0	123.0	21000	17000	Not Achieving	Treated Sewage- Ganga River	River Ganga	River Ganga	Phase-I
119	1.5 MLD Anoopshahar Zone A (NGRBA)	2016	Bulandshahar	1.5	1.4	R	MBBR	U.P. Jal Nigam	30.12.2024	7.84	46.0	264.0	127.0	26000	21000	Not Achieving	Treated Sewage- For Irrigation	For Irrigation	River Ganga	Phase-I
120	40 MLD STP	2023	Bulandshahar	40	15	U	SBR	U.P. Jal Nigam	30.12.2024	7.44	24.0	104.0	76.0	1500	610	Achieving	---	For Irrigation	River Kali (East)	Phase-I
121	04 MLD Narora (NGRBA)	2015	Bulandshahar	4	3.89	R	SBR	U.P. Jal Nigam	30.12.2024	7.73	20.0	128.0	66.0	1600	920	Achieving	---	For Irrigation	For Irrigation	Phase-I
122	24 MLD Bijnor	2018	Bijnor	24	21.41	U	UASB	U.P. Jal Nigam	24.12.2024	7.9	8.0	32.0	22.0	940	120	Achieving	---	Hemraj Drain	River Ganga	Phase-I

December -2024

STP-Operational

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotels/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
123	58 MLD Moradabad	2018	Moradabad	58	24	R	SBR	U.P. Jai Nigam	24.12.2024	7.78	6.4	82.0	8.0	810	61	Achieving	NA	Ramganga River	Ramganga River	Phase-I
124	14 MLD Benzarpur	2016	Rampur	14	-	U	UASB	U.P. Jai Nigam	24.12.2024	7.81	24.0	76.0	30.0	1400	780	Achieving	---	Ramganga River	Ramganga River	Phase-I
125	5 MLD Rampur	2016	Rampur	5	-	U	SBR	U.P. Jai Nigam	24.12.2024	7.62	7.8	72.0	9.0	680	81	Achieving	---	Ramganga River	Ramganga River	Phase-I
126	15 MLD Pehrigaon	2015	Rampur	15	-	U	UASB	U.P. Jai Nigam	24.12.2024	7.71	24.0	68.0	34.0	1700	610	Achieving	---	Ramganga River	Ramganga River	
127	15 MLD Kasganj	31.12.2022	Aligarh	15	12	R	SBR	U.P. Jai Nigam	23.12.2024	7.45	20.0	136.0	34.0	-	-	Achieving	---	River Kali (East)	River Kali (East)	----
128	24 MLD Manpur, Etah	01.09.2023	Aligarh	24	7.42	U	SBR	U.P. Jai Nigam	23.12.2024	7.36	24.0	176.0	80.0	-	-	Achieving	---	Bhadon Nala to Ishar River	For Irrigation	----
129	45 MLD Laxmi Nagar, Aligarh	2023	Aligarh	45	9	U	SBR	U.P. Jai Nigam	23.12.2024	7.51	26.0	192.0	76.0	-	-	Achieving	Bypass drain	---	River Yamuna	----
130	8.95 MLD Bela, Pratapgarh	2023	Pratapgarh	8.95	6	O	FAB	Nagar Palika Parishad, Pratapgarh	26.12.2024	8.11	22.5	76.8	39.0	700	450	Achieving	---	---	Sai River	----
131	5 MLD Sultanpur	2024	Sultanpur	5	-	R	SBR	U.P. Jai Nigam	27.12.2024	8.15	23.0	108.8	43.0	1100	700	Achieving	---	River Gomti	River Gomti	-
132	2 MLD Sultanpur	2024	Sultanpur	2	-	R	SBR	U.P. Jai Nigam	27.12.2024	8.10	23.0	112.0	40.0	1300	680	Achieving	---	River Gomti	River Gomti	
133	10 MLD Hathia Nala, Lolepur	2006	Sultanpur	10	10	R	Oxidation Pond	U.P. Jai Nigam	27.12.2024	8.13	24.0	105.6	41.0	1300	780	Achieving	---	River Gomti	River Gomti	Phase-Ist & IInd
134	18 MLD Raebareilly	2023	Raebareilly	18	3.5	O	SBR	Nagar Palika Parishad, Raebareilly	26.12.2024	8.09	8.0	40.3	7.5	790	230	Achieving	Through Channel	Sai River	Sai River	----
135	35 MLD, Saraitaifi	2023	Bareilly	35	12	U	ASP	U.P. Jai Nigam	13.12.2024	7.1	4.0	32.0	13.0	150	68	Achieving	---	River Deoraniya	River RamGanga	----
136	42 MLD Haroonnagla, Bareilly	2024	Bareilly	42	-	U	MBBR	U.P. Jai Nigam	20.12.2024	7.6	4.0	32.0	15.0	170	59	Achieving	---	River Deoraniya	River RamGanga	----
137	20 MLD Barinagla, Bareilly	2024	Bareilly	20	-	U	MBBR	U.P. Jai Nigam	21.12.2024	7.4	8.0	48.0	16.0	150	68	Achieving	---	River Deoraniya	River RamGanga	----
138	1 MLD, Giridarpur, Bareilly	2024	Bareilly	1	-	U	MBBR	U.P. Jai Nigam	21.12.2024	7.5	8.0	44.0	15.0	170	98	Achieving	---	River Deoraniya	River RamGanga	----
139	15 MLD Unnao	2024	Unnao	15	---	R	SBR	U.P. Jai Nigam	13.12.2024	7.46	18.0	112.0	35.0	17000	1700	Not Achieving	Through City Jai Drain	River Ganga	River Ganga	-

U.P. Pollution Control Board

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributary/River/Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
1	210 MLD, Bingswan Kanpur	2015-16	Kanpur	210	135	R	UASB	U.P. Jai Nigam	24.12.2024	8.03	51.0	130.0	64.0	260000	210000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I
2	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	R	ASP	U.P. Jai Nigam	24.12.2024	7.9	48.0	190.0	66.0	150000	120000	Not Achieving	Irrigation Channel	River Ganga	River Ganga	Phase-I
3	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	R	ASP	U.P. Jai Nigam	24.12.2024	7.82	57.0	200.0	78.0	170000	140000	Not Achieving	Irrigation Channel	River Ganga	River Ganga	Phase-I
4	10 MLD Ramnagar	15.03.21	Varanasi	10	9.5	R	Anaerobic Anoxic-Oxic	U.P. Jai Nigam	06.12.2024	7.42	34.8	146.0	76.0	700	460	Not Achieving	---	---	River Ganga	Phase-II
5	80 MLD Dinapur STP	1994	Varanasi	80	67.77	U	ASP	U.P. Jai Nigam	05.12.2024	7.32	43.8	178.0	120.0	79000	35000	Not Achieving	Disposal to Ganga/Manure	River Varuna	River Ganga	Phase-II
6	9.8 MLD Bhagwanpur STP	1989	Varanasi	9.8	9.8	R	ASP	U.P. Jai Nigam	06.12.2024	7.38	38.4	164.0	124.0	70000	49000	Not Achieving	---	River Ganga	River Ganga/Assi	Phase-II
7	140 MLD Dinapur STP	11.11.2018	Varanasi	140	99.5	U	ASP	U.P. Jai Nigam	05.12.2024	7.33	52.8	188.0	132.0	84000	65000	Not Achieving	---	River Varuna	River Varuna	Phase-II
8	12 MLD BLW STP	06.04.1989	Varanasi	12	12	O	ASP	BLW	06.12.2024	7.35	44.8	198.0	122.0	5400	2400	Not Achieving	Irrigation (Lohata Form)	---	River Varuna	Phase-II
9	345 MLD STP, Bharwara	2011	Lucknow	345	345	U	UASB	U.P. Jai Nigam	09.12.2024	7.38	16.0	92.8	42.0	28000	3200	Not Achieving	Combi River Fertilizer	River Gomti	River Gomti	Phase-II
10	1.5 MLD STP, Hathi Park, (Smart City)	2021	Lucknow	1.5	---	O	MBBR	Nagar Nigam	09.12.2024	7.32	15.6	112.0	45.0	9200	5400	Not Achieving	---	River Gomti	---	Phase-II
11	39 MLD, Sajjibagh, Daulaganj	2024	Lucknow	39	39	U	SBR	U.P. Jai Nigam	09.12.2024	7.47	16.4	128.0	47.0	35000	7900	Not Achieving	---	Sarkata Nala	River Gomti	Phase-II
12	20 MLD Modnagar	2023	Modnagar, Ghaziabad	20	12	U	SBR	U.P. Jai Nigam	26.12.2024	7.62	36.0	224.0	122.0	4900	3300	Not Achieving	Kadabad Drain	Kali (East)	River Ganga	Phase-I
13	06 MLD Shradhapuri-1, Meerut	2010	Meerut	6	5.5	O	ASP	MDA	23.12.2024	7.48	14.0	148.0	57.0	3700	3300	Not Achieving	---	River Kali (East)	River Kali (East)	Phase-I
14	2.76 MLD Goverdhan STP	2011	Mathura	2.76	2.76	O	Oxidation Pond	Nagar Palika Parshad	17.12.2024	7.90	24.0	192.0	64.0	150000	26000	Not Achieving	Drain	---	River Yamuna	Phase-II
15	01 MLD STP Zone B Anoopshahar	2016	Bulandshahar	1.0	1.0	R	MBBR	U.P. Jai Nigam	30.12.2024	7.78	40.0	248.0	123.0	21000	17000	Not Achieving	Treated Sewage-For Irrigation	River Ganga	River Ganga	Phase-I
16	1.5 MLD Anoopshahar Zone A (NGRBA)	2016	Bulandshahar	1.5	1.4	R	MBBR	U.P. Jai Nigam	30.12.2024	7.84	46.0	264.0	127.0	26000	21000	Not Achieving	Treated Sewage-For Irrigation	For Irrigation	River Ganga	Phase-I
17	15 MLD Unnao	2024	Unnao	15	---	R	SBR	U.P. Jai Nigam	13.12.2024	7.46	18.0	112.0	35.0	17000	1700	Not Achieving	Through City Jal Drain	River Ganga	River Ganga	Phase-I

**U.P. Pollution Control Board**  
**STPs -Not In Operation**

December -2024

Sl. No.	Name and Address of STP	Year of Commissioning	District / City/ Town	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural\ Urban\ Other	Hotel/ Ashram/ Authority/ Local Urban body/ other institutions responsible for O&M of STP	Technology/process STP based	Operation Status (functioning/non-operational) (reason for non-operational)/ under construction/ commissioned &	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Remark
1	2	3	4	5	6	7	8	9	10	11	12
1	20 MLD Moradabad	2017	Moradabad	20	--	O	MDA	SBR	Not Operational	Ramganga River	Due to lack of sewage generation from the New MDA Colony near STP.
2	C.G. City, Lucknow	2023	Lucknow	19	--	O	LDA	--	Not Operational	River Gomti	Sewage Network issues
3	2.7 MLD Fatehgarh STP	1992-93	Farrukhabad	2.7	--	U	U.P. Jal Nigam	WSP	Not Operational	River Ganga	Ganga Pollution Control Unit, U.P. Jal Nigam (Gramin), Kanpur Vide letter no. 295/W-21/21 dated 07-05-2024, due to construction of new STP 17.7 MLD Fatehgarh & 4.50 Cantt, connection of Hathikhana Pumping Station 2.7 MLD has been closed for next 2 months.
<p><b>Note : * 5 MLD STP (UPJN-Urban), Jajmau Kanpur --In reference to letter no. 194/2023/9-5-2023/002 com.no.-1762796 dated 22.11.2023 of Nagar Vikas Anubhag-5 UP Shashan, sewage has been diverted to different STPs in Jajmau campus. The STP has been closed on 02.02.2024 in reference to letter no. 213/w-11/08 dated 06.04.2024</b></p>											
<p><b>** 4 MLD STP (UPJN-Urban), Kanwara road, Banda has been excluded from STP list as per the information quoted in Minutes of Meeting of 13th meeting held on 01.03.2024 under the chairmanship of Chairman, Rajya Ganga Samiti-UP/CS, UP Shasan.</b></p>											

U.P. Pollution Control Board			
STP - Under Trial		December-2024	
S.No	Name of District/town	Capacity (MLD)	Remark
1	10 MLD Gorakhpur	10	STP has been commissioned & is Under Trial
2	32.5 MLD Muzaffarnagar	32.5	STP has been commissioned & is Under Trial
3	15 MLD Kairana, Shamli, Muzaffarnagar	15	Under Trial & run; Applied for Consent
4	21 MLD Mau Road, Ghazipur	21	Under Trial & run; Applied for Consent
5	26 MLD Jhansi	26	STP has been commissioned & is Under Trial
6	40 MLD Shajahanpur	40	Under Trial & run

Status of Sewage Treatment Plants (STPs) in Ganga Front Towns, Uttar Pradesh		
December - 2024		
S.No	STPs in GFTs, UP	Number
1	Total Installed STP (2+3+4)	39
2	Operational STP	38
i.	STP Achieving norms	27
ii.	STP Not Achieving norms	11 (02 - Only FC)
3	STP Not In Operation	1
<b>Note :-</b>		
The standards as per MOEF&CC Notification dated 13.10.2017, titled "Applicable Effluent Discharge Standards for STPs" are as follows:		
For State Capital: pH-6.5-9.0; BOD - <20 mg/l; TSS- <50 mg/l & FC- <1000 MPN/100 ml		
Other than State Capital: pH-6.5-9.0; BOD - <30 mg/l; TSS- <100 mg/l & FC- <1000 MPN/100 ml		

Status of Sewage Treatment Plants (STPs) in Ganga Front Towns, Uttar Pradesh		
December - 2024		
S.No	STPs in GFTs, UP	Number
1	Total Installed STP (2+3+4)	39
2	Operational STP	38
i.	STP Achieving norms	4
ii.	STP Not Achieving norms	34
3	STP Not In Operation	1
<b>Note :-</b>		
The standards as per NGT OA No. 1069/2018 dated 30.04.2019, are as follows: pH: - 5.5-9.0; BOD - <10 mg/l; COD - <50 mg/l; TSS- <20 mg/l & FC- <230 MPN/100 ml		

U.P. Pollution Control Board																							
STP-Operational																							
December-2024																							
Sl. No.	Name and Address of STP	Year of Commissioning	City/Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process/STP based	Hotel/ Ashram/ Authority/ Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Achieving/ Not Achieving (As per NGT notification dated 30.04.2019)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributary/River/Ganga	Name of river entrenchment in which STP is located (tributary of river Ganga/River Ganga)	Ganga Phase		
1	42 MLD Sajari Kanpur	2016-17	Kanpur	42	21	R	ASP	U.P. Jai Nigam	24.12.2024	8.10	21.0	120.0	78.0	310	210	Achieving	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	20	21	Phase-I
2	210 MLD, Bingsawan Kanpur	2015-16	Kanpur	210	135	R	UASB	U.P. Jai Nigam	24.12.2024	8.03	51.0	130.0	64.0	260000	210000	Not Achieving	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	Phase-I	
3	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	R	ASP	U.P. Jai Nigam	24.12.2024	7.9	48.0	190.0	66.0	150000	120000	Not Achieving	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I	Phase-I	
4	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	R	ASP	U.P. Jai Nigam	28.05.2024	7.79	21.0	210.0	72.0	140000	120000	Not Achieving	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I	Phase-I	
5	13 MLD Jalapur, Anuppur, Kanauj	2017	Kanpur Dehat	13	--	U	SBR	U.P. Jai Nigam	24.12.2024	7.64	24.0	110.0	44.0	400	340	Achieving	Not Achieving	Disposal Channel	River Kali (East)	Tributary of River Ganga	Phase-I	Phase-I	
6	30 MLD Fankha, Kanpur	2023	Kanpur	30	-	R	SBR	U.P. Jai Nigam	24.12.2024	8.16	22.5	80.0	34.0	260	210	Achieving	Not Achieving	-	River Pandu	River Ganga	Phase-I	Phase-I	
7	50 MLD STP Numbadahi	2013	Prayagraj	50	50	R	Bio-tower	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.33	26.8	96.0	82.0	1400	700	Achieving	Not Achieving	-	River Yamuna	River Yamuna	Phase-II	Phase-II	
8	10 MLD STP Ponghat	2013	Prayagraj	10	10	R	Bio-tower	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.25	24.0	84.0	79.0	1200	630	Achieving	Not Achieving	-	River Ganga	River Ganga	Phase-II	Phase-II	
9	25 MLD STP Kodra	2013	Prayagraj	25	25	R	Bio-tower	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.29	26.0	88.0	80.0	1300	790	Achieving	Not Achieving	Disposed to river Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	Phase-II	
10	60 MLD STP Rajapur	2013	Prayagraj	60	60	R	UASB	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.37	27.2	100.0	83.0	1700	940	Achieving	Not Achieving	-	River Ganga	River Ganga	Phase-II	Phase-II	
11	29 MLD STP Saloni-1	2007	Prayagraj	29	29	R	FAB	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.36	27.4	102.0	84.0	2100	940	Achieving	Not Achieving	-	River Ganga	River Ganga	Phase-II	Phase-II	
12	14 MLD STP Saloni-2 Expansion	2016	Prayagraj	14	14	U	SBR	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.22	21.6	76.0	77.0	1200	460	Achieving	Not Achieving	-	River Ganga	River Ganga	Phase-II	Phase-II	
13	20 MLD STP Nani	2013	Prayagraj	80	80	R	ASP	Ganga Pollution control unit, U.P. Jai Nigam	24.12.2024	7.39	27.8	104.0	86.0	1700	790	Achieving	Not Achieving	Partially used for irrigation. Disposed to	River Yamuna	River Yamuna	Phase-II	Phase-II	

Sl. No.	STP Name	Year	City	Capacity (MLD)	Technology	Operational Status	Effluent	Flow (MLD)	SS (mg/l)	BOD (mg/l)	DO (mg/l)	PH	Temperature (°C)	Compliance	Phase	Receiving Water Body	Phase
14	60 MLD STP Naini	1999														River Yamuna	Phase-II
15	42 MLD STP Naini	2023	Prayagraj	42	FCR	R	36	27.8	104.0	86.0	1700	790	7.39	Achieving	Achieving	River Yamuna through drain	Phase-II
16	14 MLD STP Phaphanau	2023	Prayagraj	14	FCR	R	14	26.2	92.0	81.0	1500	630	7.31	Not Achieving	Not Achieving	River Ganga	Phase-II
17	16 MLD STP Jhansi	2023	Prayagraj	16	FCR	R	15	27.2	98.0	92.0	2200	790	7.72	Achieving	Achieving	River Ganga	Phase-II
18	10 MLD Ramnagar	15.03.21	Varanasi	10	Anaerobic Anaerobic Oxidic	R	9.5	34.8	146.0	76.0	700	460	7.46	Not Achieving	Not Achieving	River Ganga	Phase-II
19	80 MLD Dinapur STP	1994	Varanasi	80	ASP	U	67.77	48.8	178.0	120.0	79000	33000	7.32	Not Achieving	Not Achieving	Disposal to Ganga/Mature	Phase-II
20	9.8 MLD Bhagwanpur STP	1989	Varanasi	9.8	ASP	R	9.8	38.4	164.0	124.0	70000	49000	7.38	Not Achieving	Not Achieving	River Ganga	Phase-II
21	140 MLD Dinapur STP	11.11.2018	Varanasi	140	ASP	U	99.5	52.8	188.0	132.0	84000	63000	7.33	Not Achieving	Not Achieving	River Yamuna	Phase-II
22	120 MLD Goithaha STP	19.02.2019	Varanasi	120	SBR	U	40	9.0	40.0	16.0	430	140	7.64	Achieving	Achieving	Chandpur irrigation canal	Phase-II
23	12 MLD BLW STP	06.04.1989	Varanasi	12	ASP	O	12	44.8	198.0	122.0	5400	2400	7.35	Not Achieving	Not Achieving	Irrigation (Lohara Form)	Phase-II
24	50 MLD Ramana	31.03.21	Varanasi	50	SBR	R	50	24.8	104.0	52.0	920	220	7.40	Achieving	Achieving	River Ganga	Phase-II
25	07 MLD Vidyachal Mirzapur	2022	Mirzapur	7	SBR	U	3.23	7.8	40.0	14.0	460	210	7.39	Achieving	Achieving	Drain	Phase-II
26	14 MLD Pakka Pokhra	1994	Mirzapur	14	UASB	U	14	22.8	98.0	40.0	430	170	7.52	Not Achieving	Not Achieving	River Ganga	Phase-II
27	8.5 MLD Pakka Mirzapur	2024	Mirzapur	8.5	SBR	R	6.83	6.8	40.6	14	430	220	7.6	Achieving	Achieving	River Ganga	Phase-II
28	8.5 MLD Bisunderpur, Mirzapur	2024	Mirzapur	8.5	SBR	R	7.69	8.8	46.8	18	310	130	7.5	Achieving	Achieving	Ggorshahid Drain	Phase-II
29	6 MLD STP Garh Zone, Garhmukteswar	2011	Hapur / Garhmukteswar	6	UASB followed by extended aeration	R	3.5	7.0	38.0	8.0	1600	350	7.44	Not Achieving	Not Achieving	Bisunderpur Drain	Phase-I
30	3 MLD STP Brighat Zone, Garhmukteswar	2011	Hapur / Garhmukteswar	3	UASB followed by extended aeration	R	2	9.0	42.0	8.0	1600	230	7.40	Achieving	Achieving	Garh Sub-distributary of River Ganga	Phase-I
31	0.805 MLD Ahara Road, Zone-A, Anoopshahar	2003	Bulandshahar	0.805	WSP	U	0.4	26.0	92.0	43.0	1200	610	7.71	Achieving	Achieving	For Irrigation	Phase-I
32	1.75 MLD Ahara Road, (Shivanand Ashram) Zone-B, Anoopshahar	2003	Bulandshahar	1.75	WSP	U	0.9	22.0	96.0	48.0	1300	680	7.65	Achieving	Achieving	Treated Sewage - For Irrigation & Sludge as Manure in Agricultural	Phase-I

33	2.25 MLD Narora Atomic power Station Narora Township	2000	Bulandshahar	2.25	2.25	O	ASP	Narora Atomic power Station	30.12.2024	7.67	14.0	84.0	55.0	930	450	Achieving	Not Achieving	Field	For Irrigation	Phase-I
34	01 MLD STP Zone-B Anoopshahar	2016	Bulandshahar	1.0	1.0	R	MBBR	U.P. Jal Nigam	30.12.2024	7.78	40.0	248.0	123.0	21000	17000	Not Achieving	Not Achieving	Treated Sewage- Ganga River	River Ganga	Phase-I
35	1.5 MLD Anoopshahar Zone A (NGRBA)	2016	Bulandshahar	1.5	1.4	R	MBBR	U.P. Jal Nigam	30.12.2024	7.84	46.0	264.0	127.0	26000	21000	Not Achieving	Not Achieving	Treated Sewage- For Irrigation	River Ganga	Phase-I
36	04 MLD Narora (NGRBA)	2015	Bulandshahar	4	3.89	R	SBR	U.P. Jal Nigam	30.12.2024	7.73	20.0	128.0	66.0	1600	920	Achieving	Not Achieving		For Irrigation	Phase-I
37	24 MLD Bijoor	2018	Bijoor	24	21.41	U	UASB	U.P. Jal Nigam	24.12.2024	7.90	8.0	32.0	22.0	940	120	Achieving	Not Achieving		Hemraj Drain	Phase-I
38	15 MLD Umnoo	2024	Umnoo	15	----	R	SBR	U.P. Jal Nigam	13.12.2024	7.46	18.0	112.0	35.0	17000	1700	Not Achieving	Not Achieving	Through City Jal Drain	River Ganga	-



दिनांक 02.01.2024 को अध्यक्ष, उत्तरदायित्व निर्धारण समिति/प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति की अध्यक्षता में आयोजित छठवीं बैठक का कार्यवृत्त

बैठक में उपस्थित प्रतिभागियों की सूची संलग्न है।

सदस्य संयोजक, उत्तरदायित्व निर्धारण समिति/प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण), लखनऊ द्वारा अध्यक्ष, उत्तरदायित्व निर्धारण समिति से 6वीं बैठक प्रारम्भ किये जाने की अनुमति प्राप्त की गयी। तदोपरान्त संयुक्त प्रबन्ध निदेशक द्वारा चतुर्थ बैठक दिनांक 11.09.2024 तथा पंचम विशेष बैठक दिनांक 13.11.2024 बैठकों में दिये गये निर्देशों की अनुपालन आख्या बिन्दुवार अवगत कराया गया।

1. संयुक्त प्रबन्ध निदेशक, द्वारा अवगत कराया गया कि बैठक दिनांक 11.09.2024 को निर्देश दिये गये कि उ०प्र० जल निगम (नगरीय) द्वारा संचालित 345 एम.एल.डी. भरवारा, एस.टी.पी. लखनऊ को कम्प्लायन्ट किया जाये। यह एस.टी.पी. प्रदूषण बोर्ड द्वारा दी गयी नवम्बर-2024 की रिपोर्ट में नॉन-कम्प्लायन्ट है। इस सम्बन्ध में संयुक्त प्रबन्ध निदेशक (नगरीय) द्वारा अवगत कराया गया कि वर्तमान में 345 एम.एल.डी. भरवारा, लखनऊ पर सी.सी.टी. अधिष्ठापन का कार्य पूर्ण किया जा चुका है तथा यह एस.टी.पी. दिसम्बर-2024 से कम्प्लायन्ट कर लिया गया है।

निर्देशित किया गया कि 345 एम.एल.डी. भरवारा, लखनऊ से शोधित उत्प्रवाह का पुनःपरीक्षण कराते हुये एस.टी.पी. के कम्प्लायन्स के सम्बन्ध में आख्या राज्य स्वच्छ गंगा मिशन-उ०प्र० को प्रेषित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

2. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० जल निगम (नगरीय) द्वारा निर्माणाधीन भूमि की अनुपलब्धता के कारण विलम्ब से चल रही 10 एम. एल.डी.एस.टी.पी., गोरखपुर योजना में उपलब्ध भूमि पर ही लेआउट को पुनरीक्षित करते हुये दिनांक 02.09.2024 से कार्य प्रारम्भ कर दिया गया है।

3. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि कानपुर में मेसर्स के.आर.एम.पी.एल. द्वारा संचालित 03 एस.टी.पी. यथा 43 एम.एल.डी. जाजमऊ एस.टी.पी. अक्रियाशील तथा 130 एम.एल.डी. जाजमऊ व 210 एम.एल.डी. बिनगवां एस.टी.पी. फीकल पैरामीटर पर अभी भी नॉन कम्प्लायन्ट हैं, जिसके संबंध में उ०प्र० जल निगम द्वारा फर्म पर अब तक रु० 17.62 करोड़ तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा रु० 661.51 लाख की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जा चुकी है। परियोजना प्रबन्धक, उ०प्र० जल निगम (ग्रामीण), कानपुर द्वारा अवगत कराया गया कि 43 एम.एल.डी. जाजमऊ एस.टी.पी. को वर्तमान क्रियाशील कर लिया गया है तथा 210 एम.एल.डी. बिनगवां एस.टी.पी. को 15.01.2025 तक कम्प्लायन्ट कर लिया जायेगा। मुख्य विकास अधिकारी, कानपुर द्वारा अवगत कराया गया कि एस.टी.पी. पर पहुँच रहे सीवेज में 05 स्थानों पर टैनरी उत्प्रवाह का मिश्रण पाया गया, जिसमें से 03 स्थानों पर कार्यवाही कर टैनरी उत्प्रवाह को सीवेज में मिश्रित होने से रोक दिया गया है।

निर्देशित किया गया कि कानपुर में एस.टी.पी. संचालित कर रही फर्म की सघन निगरानी हेतु जिलाधिकारी की अध्यक्षता में गठित समिति द्वारा साप्ताहिक बैठक कर कार्यों की गुणवत्ता की समीक्षा की जाये तथा किराी भी प्रकार की नॉन-कम्प्लायन्स, बाईपास, ओवरफ्लो की दशा में उच्च अधिकारियों को सूचित करते हुए फर्म के विरुद्ध दण्डात्मक कार्यवाही हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड से अनुरोध किया जाये। (कार्यवाही- जिलाधिकारी, कानपुर/उ०प्र० जल निगम (ग्रामीण)/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

4. उपाध्यक्ष, मेरठ विकास प्राधिकरण द्वारा मेरठ में संचालित 13 एस.टी.पी. में से 12 एस.टी.पी. को कम्प्लायन्ट कर लिया गया है तथा 01 एस.टी.पी. को 31.01.2025 तक कम्प्लायन्ट कर लिया जायेगा।

निर्देशित किया गया कि शेष 01 एस.टी.पी. को समयान्तर्गत कम्प्लायन्ट कराया जाये।  
(कार्यवाही- मेरठ विकास प्राधिकरण)

5. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि गोवर्द्धन नगर पंचायत द्वारा संचालित 2.76 एम.एल.डी. एस.टी.पी. नवम्बर-2024 की रिपोर्ट में फीकल पैरामीटर पर नॉन-कम्प्लायन्ट है। उक्त के संबंध में अधिशासी अधिकारी, गोवर्द्धन नगर पंचायत द्वारा अवगत कराया गया कि गोवर्द्धन एस.टी.पी. की सफाई करा दी गयी है तथा आउटलेट पर 100 ली० प्रतिदिन क्लोरिनेशन कराया जा रहा है।

निर्देशित किया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गोवर्द्धन नगर पंचायत के साथ संयुक्त परीक्षण कर उक्त एस.टी.पी. के संबंध में आख्या प्रस्तुत करें। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड/गोवर्द्धन नगर पंचायत/नगर विकास विभाग)

6. .....निदेशक उन्नाव टैन्स एवं प्रदूषण नियंत्रण कम्पनी द्वारा अवगत कराया गया कि वर्तमान में उन्नाव औद्योगिक क्षेत्र में कई टैन्री इकाइयां बन्द होने के कारण उन्नाव सी.ई.टी.पी. की 2.5 एम.एल.डी. की क्षमता घट कर 1.2 एम.एल.डी. हो गयी है एवं उक्त क्षमता के लिये एल-1 बिडर से प्रस्ताव प्राप्त किया गया है। एल-1 बिडर द्वारा 2.5 एम.एल.डी. की क्षमता हेतु रु० 120 करोड़ का प्रस्ताव दिया गया था, जबकि 1.2 एम.एल.डी. क्षमता के लिये रु० 102.00 करोड़ का प्रस्ताव दिया गया है। 1.2 एम.एल.डी. क्षमता के सी.ई.टी.पी. के लिये रु० 102.00 की लागत अत्यन्त अधिक है एवं टैन्री इकाइयां उक्त लागत के सापेक्ष अपना अंशदान देने में असमर्थ होंगी। जिलाधिकारी, उन्नाव द्वारा अवगत कराया गया कि उन्नाव एवं बन्धर में सी.ई.टी.पी. निर्माण हेतु गठित एस.पी.वी. बिना जिलाधिकारी/अध्यक्ष की अनुमति के एन.एम.सी.जी. से पत्राचार कर रहे हैं। सी.ई.टी.पी. के निर्माण कार्यों के विषय में जिलाधिकारी को कोई भी पूर्व सूचना नहीं दी जाती है, न ही उनकी अध्यक्षता में बैठक कराये जाने का प्रस्ताव दिया गया है। उनके द्वारा यह भी अवगत कराया गया कि आगामी एक सप्ताह के भीतर उन्नाव एवं बन्धर सी.ई.टी.पी. की एस.पी.वी. की बैठक आयोजित कर यथास्थिति से शासन को अवगत करायेंगे।

अध्यक्ष द्वारा उन्नाव एवं बन्धर की एस.पी.वी० द्वारा बिना जिलाधिकारी, उन्नाव की स्वीकृति के पत्राचार किये जाने पर रोष व्यक्त किया गया, तथा निर्देशित किया गया कि जिलाधिकारी-उन्नाव, दोनों सी.ई.टी.पी. (बन्धर एवं उन्नाव) की एस.पी.वी. की बोर्ड बैठक आयोजित कर बन्धर सी.ई.टी.पी. के निर्माण कार्यों में तेजी लाने एवं उन्नाव सी.ई.टी.पी. के अनुबन्ध गठन की कार्यवाही को शीघ्र समाप्त करायें। इसके अतिरिक्त श्री ताज आलम, निदेशक, यू.टी.पी.सी.सी. द्वारा अपूर्ण एवं बिना जिलाधिकारी की सहमति के सूचना दिये जाने पर श्री ताज आलम के विरुद्ध कार्यवाही किये जाने के निर्देश दिये गये। (जिलाधिकारी, उन्नाव/अध्यक्ष, यू.टी.पी.सी.सी./अध्यक्ष, बी.आई.पी.सी.सी.)

7. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि भदोही औद्योगिक विकास प्राधिकरण में 800 के.एल.डी. सी.ई.टी.पी. के निर्माण की डी.पी.आर. विरचन हेतु राज्य स्वच्छ गंगा मिशन-उ०प्र० को दिनांक 16.12.2024 को प्रेषित की गयी है।

निर्देशित किया गया कि प्राप्त डी.पी.आर. को स्वीकृति हेतु राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली को प्रेषित कर दिय जाये। (कार्यवाही-एस.एम.सी.जी.)

8. मुख्य कार्यपालक अधिकारी, गोरखपुर, औद्योगिक विकास प्राधिकरण द्वारा अवगत कराया गया कि गीडा अन्तर्गत 7.5 एम.एल.डी. सी.ई.टी.पी. की डी.पी.आर. को पुनः संशोधित करते हुए 04 एम.एल.

डी. क्षमता किये जाने के निर्देश एन.एम.सी.जी. द्वारा दिये गये हैं। वर्तमान में 04 एम.एल.डी. सी.ई. टी.पी. की डी.पी.आर. गठन/आर.एफ.पी. हेतु संस्था चयन किये जाने हेतु टेण्डर प्रकाशित किया गया है। निविदा दिनांक 08.01.2025 को खोली जानी है।

निर्देशित किया गया कि डी.पी.आर. गठन के संबंध में आवश्यक सहयोग उ०प्र० जल निगम (नगरीय) से प्राप्त किया जाये। (कार्यवाही—सी.ई.ओ. गीडा./उ०प्र० जल निगम (नगरीय))

9. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि पूर्व में उ०प्र० जल निगम (नगरीय) द्वारा संचालित 07 नग एस.टी.पी. नॉन-कम्प्लायन्ट थे, जिनमें से 06 एस.टी.पी. को माह नवम्बर-2024 में कम्प्लायन्ट कर लिया गया है तथा शेष 01 एस.टी.पी. को दिसम्बर-2024 में कम्प्लायन्ट कर लिया गया है।

निर्देशित किया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उक्त संचालित एस.टी.पी. की वर्तमान में पुनः परीक्षण करते हुये वार्षिक स्थिति के सम्बन्ध में आख्या प्रेषित की जाये। (कार्यवाही—उ०प्र० जल निगम (नगरीय)/उ०प्र० प्रदूषण नियंत्रण बोर्ड/ नगर विकास विभाग)

10. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि अनूपशहर नगर पालिका स्थित नमामि गंगे कार्यक्रम के अन्तर्गत निर्मित 02 एस.टी.पी. को नगर पालिका को जनवरी-2024 में हस्तान्तरित कर दिया गया था, परन्तु वर्तमान में यह दोनों एस.टी.पी. नॉन-कम्प्लायन्ट है। अधीशासी अधिकारी नगर पालिका परिषद-अनूपशहर द्वारा अवगत कराया गया कि एस.टी.पी. के संचालन एवं रख-रखाव हेतु एजेन्सी चयन करने हेतु निविदा कर दी गयी है। शीघ्र ही एजेन्सी का चयन कर एस.टी.पी. के सुचारु संचालन कर एस.टी.पी. को कम्प्लायन्ट कर लिया जायेगा।

निर्देशित किया गया कि निविदा की कार्यवाही शीघ्र पूरी कर एस.टी.पी. को कम्प्लायन्ट किया जाये। (कार्यवाही— नगर पालिका परिषद-अनूपशहर)

11. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नमामि गंगे कार्यक्रम के अन्तर्गत विलम्ब से चल रही निर्माणाधीन परियोजना शुक्लागंज व उन्नाव में एस.टी.पी. कार्यों को क्रमशः दिनांक 31.01.2025 व 15.02.2025 तक पूर्ण कराये जाने हेतु एन.एम.सी.जी. द्वारा निर्देशित किया गया है। वर्तमान में अधिक श्रमिक लगाकर कार्यों को पूर्ण कराया जा रहा है। योजनाओं के कार्यों की प्रगति बढ़ाये जाने हेतु दैनिक अनुश्रवण एवं पत्राचार किया जा रहा है।

निर्देशित किया गया कि शुक्लागंज व उन्नाव परियोजनाओं का अनुश्रवण प्रशासन स्तर से भी किया जाना सुनिश्चित किया जाये तथा फर्म द्वारा किसी भी तरह की लापरवाही किये जाने की दशा में फर्म के विरुद्ध नियमानुसार कठोर कार्यवाही की जाये। (कार्यवाही—जिलाधिकारी,उन्नाव/उ०प्र० जल निगम (ग्रामीण))

12. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया लखनऊ विकास प्राधिकरण द्वारा 1.5 एम.एल.डी. एस.टी.पी. वर्तमान में नॉन-कम्प्लायन्ट है। सहायक अभियन्ता, लखनऊ विकास प्राधिकरण द्वारा अवगत कराया गया कि विभाग द्वारा संचालित एस.टी.पी. वर्तमान में अक्रियाशील है, परन्तु प्रदूषण बोर्ड के अधिकारियों द्वारा अवगत कराया गया कि उक्त एस.टी.पी. फीकल पैरामीटर पर नॉन-कम्प्लायन्ट है।

निर्देशित किया गया कि उक्त एस.टी.पी. पर संयुक्त निरीक्षण कर शोधित जल का पुनः परीक्षण कर आख्या प्रेषित की जाये। (कार्यवाही— लखनऊ विकास प्राधिकरण/उ०प्र० प्रदूषण नियंत्रण बोर्ड)

13. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि नगर विकास विभाग द्वारा चित्रकूट, नगर पालिका परिषद में संचालित एस.टी.पी. कम्प्लायन्ट है परन्तु प्रदूषण बोर्ड द्वारा उनके द्वारा प्रेषित रिपोर्ट में फीकल पैरामीटर की रिपोर्ट नहीं दी गयी है।

निर्देशित किया गया कि नगर पालिका परिषद-चित्रकूट स्थित एस.टी.पी. पर संयुक्त निरीक्षण कर एस.टी.पी. पर प्राप्त हो रहे सीवेज की मात्रा व शोधित जल का पुनः परीक्षण कर आख्या प्रेषित की जाये। (कार्यवाही- नगर पालिका परिषद-चित्रकूट/उ०प्र० प्रदूषण नियंत्रण बोर्ड/ नगर विकास विभाग)

14. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित रिपोर्टों में एस.टी.पी. का संचालन कर रही कार्यदासी संस्था का पुनः सत्यापन करते हुये प्रेषित की जाये जो कि अभी भी अपेक्षित है।

निर्देशित किया गया कि इस सम्बन्ध में उ०प्र० प्रदूषण नियंत्रण बोर्ड व राज्य स्वच्छ गंगा मिशन-उ०प्र० द्वारा बैठक कर सूची तैयार की जाये। (कार्यवाही-एस.एम.सी.जी.-यू.पी./उ०प्र० प्रदूषण नियंत्रण बोर्ड)

15. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि समिति की 5वीं विशेष बैठक में वाराणसी में अवशेष सैयर माता मन्दिर नाला व घटवारी माता मन्दिर नाला के शोधन हेतु निर्माणाधीन सुजाबाद एस.टी.पी. के पूर्ण होने तक नालों के अशोधित उत्प्रवाह को बायोरेमिडिएशन विधि से शोधन किये जाने हेतु नमामि गंगे विभाग द्वारा नगर विकास विभाग से अनुरोध किया गया है, जिसके क्रम में विशेष सचिव, नगर विकास विभाग द्वारा अवगत कराया गया कि उनके द्वारा नगर निगम वाराणसी को नालों का शोधन उनके स्तर से किये जाने हेतु निर्देशित कर दिया गया है। अपर नगर आयुक्त, वाराणसी द्वारा अवगत कराया गया कि बायोरेमिडिएशन विधि से नालों का शोधन कार्य नहीं किया जा सकता है।

निर्देशित किया गया कि उक्त नालों शोधन कार्य नगर विकास विभाग द्वारा दिये गये निर्देशानुसार नगर निगम वाराणसी द्वारा कराया जाना है। तदक्रम में कार्यवाही नगर निगम-वाराणसी द्वारा की जाये। (कार्यवाही-नगर निगम, वाराणसी)

16. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि चन्दौली स्थित घुरहा नाला के गंगा नदी में मिलने के स्थान पर जल गुणवत्ता की रिपोर्ट उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा उपलब्ध करा दी गयी है। प्रेषित रिपोर्ट में माह नवम्बर-2024 में नाले के उत्प्रवाह का पी.एच. 7.19, बी.ओ.डी. 96 पी.पी.एम., सी.ओ.डी. 336 पी.पी.एम., टी.एस.स. 148 पी.पी.एम., टोटल कोलीफार्म (एम.पी.एन./100 एम.एल.) 470000 तथा फीकल कोलीफार्म 100 (एम.पी.एन./100 एम.एल.) 330000 है।
17. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि पं० दीन दयाल उपाध्याय नगर, चन्दौली स्थित गंदा नाला व रेलवे नाला का जिलाधिकारी द्वारा गठित समिति द्वारा संयुक्त निरीक्षण किया गया, जिसमें नालों के बायोरेमिडिएशन विधि की गुणवत्ता पर्याप्त नहीं पायी गयी। नगर पालिका द्वारा गंदा नाला एवं रेलवे नाले के शुद्धिकरण के लिए बायोरेमिडिएशन की नई निविदा की कार्यवाही सम्पन्न करा ली गयी है और फर्म को कार्यदेश भी निर्गत कर दिया गया है। चयनित संस्था द्वारा एक सप्ताह के अन्दर बायोरेमिडिएशन की कार्यवाही प्रारम्भ कर दी जायेगी।

निर्देशित किया गया कि शोधन कार्य को शीघ्र प्रारम्भ करते हुये कार्य की प्रगति सुनिश्चित की जाये। (कार्यवाही-नगर पालिका परिषद-पं० दीन दयाल उपाध्याय नगर)

18. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि पं० दीन दयाल नगर, चन्दौली में नमामि गंगे कार्यक्रम के अन्तर्गत प्रस्तावित एस.टी.पी. हेतु भूमि क्रय किये जाने हेतु नगर विकास विभाग द्वारा धनावन्टन किया जा चुका है। नगर पालिका द्वारा इस सम्बन्ध में अग्रिम कार्यवाही की जा रही है।

निर्देशित किया गया कि भूमि उपलब्ध कराये जाने की कार्यवाही शीघ्र पूर्ण की जाये। (कार्यवाही-नगर पालिका परिषद-पं० दीन दयाल उपाध्याय नगर/जिलाधिकारी, चन्दौली)

19. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि वाराणसी नगर में फेज वाइस सीवर कनेक्शन/गृह संयोजन हेतु Topographical सर्वे कराया जा रहा है। प्रथम फेज में सिस क्षेत्र में 18 वार्ड तथा ट्रान्स क्षेत्र में 25 वार्ड का सर्वे कराया जा रहा है। उक्त की डी.पी.आर. शीघ्र ही गठित कर ली जायेगी।

निर्देशित किया गया कि पूर्व से दिए गए गृह संयोजन व सीवर नेटवर्क का भी सर्वे करा लिया जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय))

20. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि विनगवां परिसर में निर्माणाधीन टी.टी.पी. का कार्य पूर्ण कर लिया गया है तथा प्लान्ट पर विद्युत संयोजन प्राप्त होते ही शोधित जल पनकी पावर प्लान्ट को उपलब्ध करा दिया जायेगा।

निर्देशित किया गया कि क्योंकि उक्त टी.टी.पी. उत्तर प्रदेश में क्रियान्वित महत्त्वपूर्ण परियोजनाओं में से एक है और इसे शीघ्र ही किया जाना आवश्यक है अतः संचालन से संबंधित सभी कार्य शीघ्र पूर्ण कराये जायें। (कार्यवाही- उ०प्र० जल निगम (नगरीय))

21. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि वर्तमान में प्रदेश में 144 एस.टी.पी. स्थापित हैं जिनमें से 20 एस.टी.पी. नॉन-कम्प्लाइन्ट व 05 एस.टी.पी. अक्रियाशील हैं। उ०प्र० जल निगम (नगरीय) द्वारा 53 एस.टी.पी. में से 07 एस.टी.पी. नॉन-कम्प्लाइन्ट व 01 एस.टी.पी. अक्रियाशील है। एक अक्रियाशील 2.76 एम.एल.डी. डब्लू.एस.पी. फतेहगढ़ का उत्प्रवाह नमामि गंगे कार्यक्रम में निर्मित एस.टी.पी. पर प्रेषित किया जाना है अतः इसे एस.टी.पी. की सूची से हटा दिया जाना उचित है।

निर्देशित किया गया कि सभी नॉन-कम्प्लाइन्ट एस.टी.पी. पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः परीक्षण किया जाये तथा नॉन-कम्प्लाइन्स की दशा में पर्यावरणीय क्षति अधिरोपित की जाये। साथ ही 2.76 एम.एल.डी. डब्लू.एस.पी. फतेहगढ़ को एस.टी.पी. की सूची से हटा दिया जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

22. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय) द्वारा अवगत कराया गया कि विभाग द्वारा निर्माणाधीन परियोजनाओं में गोरखपुर की परियोजनाओं पर कार्य भूमि अनुपलब्धता के कारण विलम्ब से प्रारम्भ हो चुकी है। अवगत कराया गया है कि बलरामपुर निर्माणाधीन परियोजना समाज कल्याण विभाग से वित्त पोषित है, तथा वित्तीय सहायता न प्राप्त होने के कारण परियोजना विलम्ब से चल रही है। इसी प्रकार खोड़ा-मकनपुर परियोजना भूमि विवाद के चलते प्रारम्भ नहीं हो सकी है।

निर्देशित किया गया कि बलरामपुर परियोजना हेतु प्रमुख सचिव, नगर विकास विभाग द्वारा समाज कल्याण विभाग से अनुरोध किया जाये तथा प्रति नमामि गंगे विभाग को भी की जाये। खोड़ा-मकनपुर परियोजना हेतु मुख्य कार्यपालक अधिकारी, नोएडा से एन.जी.टी. का हवाला देते हुए किसी भी तरह के अतिक्रमण से मुक्त भूमि उपलब्ध कराये जाने हेतु अनुरोध किया जाये। (कार्यवाही- उ०प्र० जल निगम (नगरीय)/नगर विकास विभाग)

23. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि वर्तमान में विभाग द्वारा 46 एस.टी.पी. संचालित किये जा रहे हैं। उ०प्र० प्रदूषण नियंत्रण बोर्ड की माह नवम्बर-2024 की रिपोर्ट में विभाग के 05 एस.टी.पी. नॉन-कम्प्लाइन्ट व 02 एस.टी.पी. अक्रियाशील हैं। वर्तमान में दोनों अक्रियाशील एस.टी.पी. यथा 16 एम.एल.डी. झूंसी, प्रयागराज 43 एम.एल.डी. एस.टी.पी. को क्रियाशील कर लिया गया है, तथा सभी नॉन-कम्प्लाइन्ट एस.टी.पी. को भी कम्प्लाइन्ट कर लिया गया है।

निर्देशित किया गया कि सभी नॉन-कम्प्लाइन्ट/अक्रियाशील एस.टी.पी. पर उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः परीक्षण किया जाये तथा नॉन-कम्प्लाइन्स की दशा में पर्यावरणीय क्षति अधिरोपित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)



24. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि आवास एवं शहरी नियोजन द्वारा प्रदेश में कुल 21 एस.टी.पी. संचालन में है। है। उ०प्र० प्रदूषण नियंत्रण बोर्ड की माह नवम्बर-2024 की रिपोर्ट में विभाग द्वारा संचालित 01 एस.टी.पी. नॉन-कम्प्लाएन्ट व 02 अक्रियाशील है। अधीशासी अभियन्ता, गुरादाबाद विकास प्राधिकरण द्वारा अवगत कराया गया कि प्राधिकरण द्वारा संचालित 20 एम.एल.डी. एस.टी.पी. वर्तमान में क्रियाशील है, जिसे प्रदूषण बोर्ड द्वारा अक्रियाशील रिपोर्ट किया गया है। अधीशासी अभियन्ता, लखनऊ विकास प्राधिकरण द्वारा अवगत कराया गया कि प्राधिकरण द्वारा संचालित 19 एम.एल.डी. एस.टी.पी. वर्तमान में बराबत न होने के कारण अक्रियाशील है।

निर्देशित किया गया कि गुरादाबाद स्थित 20 एम.एल.डी. एस.टी.पी. का उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा पुनः निरीक्षण कर रिपोर्ट प्रेषित की जाये। (कार्यवाही- उ०प्र० प्रदूषण नियंत्रण बोर्ड)

25. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (ग्रामीण) द्वारा अवगत कराया गया कि विभिन्न योजनाओं के अन्तर्गत प्रदेश में वर्तमान में 10 सी.ई.टी.पी. निर्मित किये गये हैं, जिनमें से उन्नाव, बन्धर, पिलखुआ, जाजमऊ, ट्रानिका सिटी, मथुरा के औद्योगिक क्षेत्रों में संचालित सी.ई.टी.पी. कम्प्लाएन्ट तथा रूमा कानपुर में संचालित सी.ई.टी.पी. नॉन कम्प्लाएन्ट है। जैनपुर कानपुर देहात, भदोही औद्योगिक विकास प्राधिकरण एवं गुरादाबाद में स्थित सी.ई.टी.पी. वर्तमान में बन्द है। जैनपुर सी.ई.टी.पी. के अपग्रेडेशन कार्यों हेतु डी.पी.आर. एन.एम.सी.जी. को प्रेषित किया गया है, जो कि विचाराधीन है। भदोही औद्योगिक विकास प्राधिकरण में पुराना सी.ई.टी.पी. अक्रियाशील है एवं नये सी.ई.टी.पी. बनाये जाने हेतु प्रस्ताव बीडा द्वारा एस.एम.सी.जी. को दिनांक 16.12.2025 को प्रेषित किया गया है, जिसे स्वीकृति हेतु शीघ्र ही एन.एम.सी.जी., नई दिल्ली प्रेषित कर दिया जायेगा। रूमा सी.ई.टी.पी. वर्तमान में नॉन-कम्प्लाएन्ट है एवं इसको कम्प्लाएन्ट किये जाने हेतु यू.पी.सीडा द्वारा 03 एम.एल.डी. क्षमता का नया सी.ई.टी.पी. स्वीकृत किया गया है, जिसका निविदा कार्य उ०प्र० जल निगम (नगरीय) द्वारा किये जा रहे हैं। ट्रानिका सिटी, गाजियाबाद में 50 प्रतिशत की क्षमता पर कम्प्लाएन्ट है एवं उक्त सी.ई.टी.पी. के अपग्रेडेशन कार्यों की डी.पी.आर. एन.एम.सी.जी. में विचाराधीन है। नमामि गंगे कार्यक्रम के अन्तर्गत स्वीकृत बन्धर सी.ई.टी.पी. के उच्चीकरण कार्यों की वर्तमान भौतिक प्रगति 55 प्रतिशत है। बन्धर सी.ई.टी.पी. के निर्माण कार्यों को सितम्बर-2024 में पूर्ण किया जाना था। एस.पी.वी. (BIPCC) द्वारा बन्धर सी.ई.टी.पी. के निर्माण कार्य पूर्ण किये जाने हेतु 10 माह की समयवृद्धि (जुलाई-2025) की मांग की गयी है। उन्नाव सी.ई.टी.पी. का अनुबन्ध अभी तक गठित नहीं हो पाया है।

निर्देशित किया गया कि उन्नाव सी.ई.टी.पी. अनुबन्ध गठन की कार्यवाही शीघ्र ही सुनिश्चित की जाये। (कार्यवाही- एस.पी.वी.यू.टी.पी.सी.सी.)

26. मुख्य विकास अधिकारी, कानपुर नगर द्वारा अवगत कराया गया कि जाजमऊ कानपुर में नवनिर्मित 20 एम.एल.डी. सी.ई.टी.पी. प्लान्ट वर्तमान में संचालन में है एवं 12 एम.एल.डी. टैनरी उत्प्रवाह शोधन हेतु सी.ई.टी.पी. पर पुराने पम्पिंग स्टेशन से सम्प्रेषित किया जा रहा है। दिनांक 28.10.2024 को जाजमऊ सी.ई.टी.पी. पर की गयी बैठक में मुख्य सचिव महोदय द्वारा दिये गये निर्देशों के अनुपालन में अभी तक कुल 346 टैनरी इकाईयों में 50 टैनरी इकाईयों का कलेक्शन एवं कन्वेयन्स सिस्टम से कनेक्शन का कार्य पूर्ण कर लिया गया है तथा 05 इकाईयों का कनेक्शन प्रक्रियाधीन है।

निर्देशित किया गया कि टैनरी इकाईयों, पम्पिंग स्टेशन एवं सी.ई.टी.पी. का नियमित अनुश्रवण कर यह सुनिश्चित किया जाये कि कोई भी अशोधित टैनरी उत्प्रवाह कुम्भ के दौरान गंगा नदी में प्रवाहित न हो एवं योजनाबद्ध तरीके से शेष 296 टैनरी इकाईयों का कनेक्शन 03 माह के भीतर कलेक्शन एवं कन्वेयन्स सिस्टम से कर दिया जाये। पूर्व से निर्मित 36 एम.एल.डी.

सी.ई.टी.पी. को अब एस.टी.पी. की सूची में सम्मिलित करते हुये उसकी पूर्ण क्षमता पर संचालन कर कम्पलाईंस का अनुश्रवण किया जाये। (जिलाधिकारी, कानपुर नगर/अध्यक्ष, JETETA/सदस्य सचिव, प्रदूषण नियंत्रण बोर्ड)

उक्त के अतिरिक्त बैठक में निम्न निर्देश दिये गये—

1. सभी विभागों द्वारा प्रदेश में संचालित समस्त एस.टी.पी. की सूची राज्य स्वच्छ गंगा मिशन को उपलब्ध करायी जाये।
2. सभी विभागों द्वारा संचालित एस.टी.पी. पर ओ.सी.ई.एम.एस. अधिष्ठापित किया जाये तथा उसको गंगा तरंग पोर्टल पर भी इन्टीग्रेट किया जाये।
3. उ०प्र० प्रदूषण नियंत्रण बोर्ड की रिपोर्ट में एस.टी.पी./कार्यदायी संस्था के विसंगतियों को अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन—उ०प्र० तथा सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड संयुक्त रूप से समीक्षा कर सही कर लें।

अंत में सधन्यवाद बैठक समाप्त हुई।

(अनुराग श्रीवास्तव)

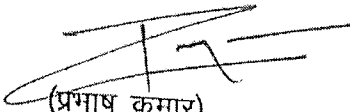
प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग/  
अध्यक्ष, उत्तरदायित्व निर्धारण समिति

पत्र संख्या— 73/0783T/Smc6/01 Dt 17/01/25  
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, कृषि उत्पादन आयुक्त, उ०प्र० शासन।
2. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
4. प्रमुख सचिव, औद्योगिक विकास विभाग, उ०प्र० शासन।
5. सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
6. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय / ग्रामीण), लखनऊ।
7. जिलाधिकारी, कानपुर/उन्नाव/चन्दौली।
8. मुख्य कार्यपालक अधिकारी, यू.पी.सी.डा./नोएडा/भदोही औद्योगिक विकास प्राधिकरण/गोरखपुर औद्योगिक विकास प्राधिकरण।
9. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण/गेरठ विकास प्राधिकरण/लखनऊ विकास प्राधिकरण।
10. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
11. अधिशारी अधिकारी, नगर पंचायत—गोवर्द्धन, मथुरा/नगर पालिका परिषद—चित्रकूट/नगर पालिका परिषद—पं. दीन दयाल उपाध्याय नगर।

आज्ञा से,

  
(प्रभाष कुमार)  
विशेष सचिव

Meeting of Accountability Committee on dated 02.01.2025




Attendance sheet

Sl.no.	Name	Designation	Contact details	Signature
1				
2				
3	कमलेश्वर रिडे	सहायक प्र. नि. नि. नि. नि.	9454412195	
4	S. K. Ranjan	SE URUN(U)	9473942500	
5	NEERAJ KUMAR	EE - UDUN (Urban)	8785713677	
6	श्रीधर शर्मा	Ad-50 CTEP office	9415759369	
7	विजय शर्मा	प्र. नि. नि. नि. नि.	9454412455	
8	अनिल शर्मा	U.S. प्र. नि. नि.	9454413450	
9	Ravi Keshav	UP Pollution control board	7839891537	
10	पंकज शर्मा	EE-UPPCB HO-LKO	7839891961	
11	Shru Sonkar	ASO, UPPCB, HO, LKO	7839891894	
12	Pooja	SA UPPCB, HO, LKO	7839891537	
13	Shi	JRF, UPPCB, HO LKO	8092242452	
14	Savita Shukla	Assistant Engineer local body	9454419897	
15	Rajni Sonji	S.O. प्र. नि. नि. नि. नि.	9454414027	
16	Atul Singh Yadav	CEO, UPPCB, LKO	7839891675	

Meeting of Accountability Committee on dated 02.01.2025

Attendance sheet

Sl.no.	Name	Designation	Contact details	Signature
1				
2				
3	सत्यजीव राने	सहायक, सं.सं. निरीक्षक	9454412195	
4	S.K. Ranjan	SE URJN (U)	9473942500	
5	NURPAJ KUMAR	EE - UDMN (Urban)	8785719677	
6	संजय शंकर शिंदे	Ad-50 CTEP office	9415159369	
7	विजय राजेश शिंदे	सं.सं.सं. मालिका	9454412455	
8	अनिल शिंदे	U-S. सहायक	9454413450	
9	Ravi Keshav	UP Pollution control board	7839891537	
10	राजेश शिंदे	EE-UPPCB HO-LKO	7839891961	
11	Shru Sonkar	ASO, UPPCB, HO, LKO	7839891894	
12	Priya	SA UPPCB, HO, LKO	7839891537	
13	Jhi	JRF, UPPCB, HO, LKO	8092242452	
14	Savita Shinde	Assistant Engineer local body	9454498997	
15	Ramji Somji	S.O. प्रिन्सिपल-2	9454414027	
16	Atulraj Yashwanth	CEO, UPPCB, LKO	7839891675	

Sl.no.	Name	Designation	Contact details	Signature
17	Dr. U. C. Shukla	SO, UPPCB, Wd	7839891696	
18	Sandeep Kumar	CE (Geny), UPJN (Rurd)	8317071799	
19	Shefali Sivasaini	ES, SMCG-UP	9956111902	
20	Muthulakshmi Kameswari	SEP, SMCG-UP		
21	Naveen Pardey	SEE, SMCG-UP.		
22				
23				
24				
25				
26				
27				
28				
29				
30				
31				
32				
33				



## कार्यालय

दूरभाष: 522-2838108

**राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश**  
**नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०**  
**6-राणाप्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ।**

Website http:// www.smcgup.org /E-mail: ta@smcgup.org

पत्र संख्या- 110 / 0552 / SMCG-UP / 23 दिनांक : 06/11 -2024

सेवा में,

1. संयुक्त प्रबन्ध निदेशक (नागर), उ०प्र० जल निगम (नगरीय), लखनऊ।
2. संयुक्त प्रबन्ध निदेशक (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
3. निदेशक, स्थानीय नगरीय निकाय निदेशालय, लखनऊ।
4. अपर कार्यपालक अधिकारी, नोएडा अर्धोरिटी, नोएडा।
5. उपाध्यक्ष, मेरठ विकास प्राधिकरण, मेरठ।
6. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण, मुरादाबाद।
7. उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।

विषय:-माह सितम्बर 2024 में पाये गये नॉन कम्प्लायन्ट एवं अक्रियाशील एस.टी.पी. के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश में स्थापित सीवेज ट्रीटमेंट प्लान्ट्स की माह सितम्बर 2024 में किये गये निरीक्षण की रिपोर्ट के अनुसार विभाग/एजेन्सीवार निम्नलिखित सीवेज ट्रीटमेंट प्लान्ट्स नॉन कम्प्लायन्ट तथा अक्रियाशील पाये गये हैं। रिपोर्ट की प्रति संलग्न है।

नॉन कम्प्लायन्ट/अक्रियाशील	विभाग/एजेन्सी	संख्या
नॉन कम्प्लायन्ट	उ०प्र० जल निगम (नगरीय)	3
	उ०प्र० जल निगम (ग्रामीण)	3
	नगर निगम/नगर पालिका परिषद	4
	मेरठ विकास प्राधिकरण	1
	नोएडा अर्धोरिटी	1
	योग	12
अक्रियाशील	उ०प्र० जल निगम (नगरीय)	1
	उ०प्र० जल निगम (ग्रामीण)	3
	मुरादाबाद विकास प्राधिकरण	1
	लखनऊ विकास प्राधिकरण	1
	योग	6

अतः आपसे अनुरोध है कि संलग्न सूची के अनुसार नॉन कम्प्लायन्ट एवं अक्रियाशील सीवेज ट्रीटमेंट प्लान्ट्स को कमशः कम्प्लायन्ट एवं क्रियाशील किये जाने के संबंध में प्रभावी कार्यवाही करते हुए कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें।

संलग्नक-उपरोक्तानुसार।

भवदीया,

(प्रणता ऐश्वर्या)

आई.ए.एस.

अपर परियोजना निदेशक

प्रतिलिपि-प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर मुख्य सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
3. परियोजना निदेशक राज्य स्वच्छ गंगा मिशन-उ०प्र०।
4. नगर आयुक्त, नगर निगम, लखनऊ/झांसी/मथुरा को संलग्नक सहित।
5. अधिशासी अधिकारी, नगर पालिका परिषद, अनूपशहर, जनपद बुलन्दशहर को संलग्नक सहित।

अपर परियोजना निदेशक



कार्यालय

दूरभाष: 522-2838108

राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश

नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र०

६-राणाप्रताप मार्ग, उ०प्र० जल निगम मुख्यालय, हजरतगंज, लखनऊ।

Website http:// www.smcgup.org /E-mail: ta@smcgup.org

पत्र संख्या- 75/0552/SMCG-UP/02 दिनांक 17/01/2025

सेवा में,

1. संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ।
2. संयुक्त प्रबन्ध निदेशक (गंगा), उ०प्र० जल निगम (ग्रामीण), लखनऊ।
3. निदेशक, स्थानीय नगरीय निकाय निदेशालय, लखनऊ।
4. उपाध्यक्ष, मेरठ विकास प्राधिकरण, मेरठ।
5. उपाध्यक्ष, लखनऊ विकास प्राधिकरण, लखनऊ।
6. उपाध्यक्ष, मुरादाबाद विकास प्राधिकरण, मुरादाबाद।
7. महाप्रबन्धक, बनारस लोकोमोटिव वर्क्स, वाराणसी।

विषय:-माह दिसम्बर 2024 में पाये गये नॉन कम्प्लायन्ट एवं अक्रियाशील एस.टी.पी. के संबंध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश में स्थापित सीवेज ट्रीटमेन्ट प्लान्ट्स की माह दिसम्बर 2024 में किये गये निरीक्षण की रिपोर्ट के अनुसार विभाग/एजेन्सीवार निम्नलिखित सीवेज ट्रीटमेन्ट प्लान्ट्स नॉन कम्प्लायन्ट/अक्रियाशील पाये गये हैं। रिपोर्ट की प्रति संलग्न है।

नॉन कम्प्लायन्ट/अक्रियाशील	विभाग/एजेन्सी	संख्या
नॉन कम्प्लायन्ट	उ०प्र० जल निगम (नगरीय)	4
	उ०प्र० जल निगम (ग्रामीण)	7
	नगर निगम/नगर पालिका परिषद	3
	मेरठ विकास प्राधिकरण	1
	लखनऊ विकास प्राधिकरण	1
	बनारस लोकोमोटिव वर्क्स	1
	<b>योग</b>	<b>17</b>
अक्रियाशील	उ०प्र० जल निगम (नगरीय)	1
	लखनऊ विकास प्राधिकरण	1
	मुरादाबाद विकास प्राधिकरण	1
	<b>योग</b>	<b>3</b>

अतः आपसे अनुरोध है कि संलग्न सूची के अनुसार नॉन कम्प्लायन्ट एस.टी.पी. को शीघ्र कम्प्लायन्ट करते हुए, अक्रियाशील सीवेज ट्रीटमेन्ट प्लान्ट्स को क्रियाशील किये जाने की कार्ययोजना, संलग्न प्रपत्र पर इस कार्यालय में उपलब्ध कराने का कष्ट करें। अवगत होना चाहें कि प्रदेश में स्थापित एस.टी.पी. की क्रियाशीलता व कम्प्लायन्स की स्थिति की समीक्षा हेतु शीघ्र ही उत्तरदायित्व निर्धारण समिति की बैठक आहूत किया जाना प्रस्तावित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

17/01/2025  
(प्रभाष कुमार)

अपर परियोजना निदेशक

प्रतिलिपि:-प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।
3. प्रमुख सचिव, आवास एवं शहरी नियोजन, उ०प्र० शासन।
3. परियोजना निदेशक राज्य स्वच्छ गंगा मिशन-उ०प्र०।
4. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय), लखनऊ।

अपर परियोजना निदेशक

U.P. Pollution Control Board

SIP: Not Achieving

December-2024

Sl. No.	Name and Address of STP	Year of Commissioning	City/Town/District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotel/Ashram/Authority/Local Urban body/Urban institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributaries/River/Ganga	Name of river catchment in which STP is located/Tributary of river/Ganga/river (Ganga)	Ganga Phase	
1	210 MLD, Bingsawan, Kanpur	2015-16	Kanpur	210	135	R	UASB	U.P. Jal Nigam	24.12.2024	8.03	51.0	130.0	64.0	260000	210000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I	
2	150 MLD Jaynagar, Kanpur	1988-99	Kanpur	130	120	R	ASP	U.P. Jal Nigam	24.12.2024	7.9	48.0	190.0	66.0	150000	120000	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I	
3	43 MLD Jaynagar, Kanpur	2020	Kanpur	43	37	R	ASP	U.P. Jal Nigam	24.12.2024	7.82	57.0	200.0	78.0	140000	140000	Not Achieving	Irrigation Channel	Irrigation Channel	River Ganga	Phase-I	
4	10 MLD Rameshwar, Kanpur	15.03.21	Varanasi	10	9.5	R	Anaerobic Anoxic Oxid	U.P. Jal Nigam	06.12.2024	7.42	34.8	146.0	76.0	700	460	Not Achieving	---	---	River Ganga	Phase-II	
5	80 MLD Dhapur STP	1994	Varanasi	80	67.77	U	ASP	U.P. Jal Nigam	05.12.2024	7.32	48.8	178.0	120.0	79000	33000	Not Achieving	Disposal to Ganga/Manure	River Varuna	River Ganga	Phase-II	
6	8.8 MLD Bhagwanpur STP	1989	Varanasi	9.8	9.8	R	ASP	U.P. Jal Nigam	06.12.2024	7.38	38.4	164.0	124.0	70000	49000	Not Achieving	---	River Ganga	River Ganga/Assi	Phase-II	
7	140 MLD Dhapur STP	11.11.2018	Varanasi	140	99.5	U	ASP	U.P. Jal Nigam	05.12.2024	7.53	52.8	188.0	132.0	84000	63000	Not Achieving	---	River Varuna	River Ganga/Varuna	Phase-II	
8	12 MLD BLW STP	06.04.1989	Varanasi	12	12	O	ASP	BLW	06.12.2024	7.55	44.8	198.0	122.0	5400	2400	Not Achieving	Irrigation (Lohata Farm)	River Varuna	River Varuna	Phase-II	
9	34.5 MLD STP, Bhatnagar	2011	Lucknow	34.5	34.5	U	UASB	U.P. Jal Nigam	09.12.2024	7.38	16.0	92.8	42.0	28000	3200	Not Achieving	Through River	River Gomti	River Gomti	Phase-II	
10	1.5 MLD STP, Hathi Park, (Smart City)	2021	Lucknow	1.5	---	O	MBBR	Nagar Nigam	09.12.2024	7.32	15.6	112.0	45.0	9200	5400	Not Achieving	---	River Gomti	---	---	
11	39 MLD, Sajjibagh, Daudganj	2024	Lucknow	39	39	U	SBR	U.P. Jal Nigam	09.12.2024	7.47	16.4	128.0	47.0	35000	7900	Not Achieving	---	Sarkata Nala	River Gomti	---	
12	20 MLD, Modinagar, Modinagar	2023	Modinagar, Ghazipur	20	12	U	SBR	U.P. Jal Nigam	26.12.2024	7.62	36.0	224.0	122.0	4900	3300	Not Achieving	Kadrahad Drain	Kali (East)	River Ganga	Phase-I	
13	06 MLD, Srirachapur-I, Meerut	2010	Meerut	6	5.5	O	ASP	MDA	23.12.2024	7.48	14.0	148.0	57.0	3700	3300	Not Achieving	---	River Kali (East)	River Kali (East)	Phase-I	
14	0.76 MLD, Govardhan, STP	2011	Mathura	2.76	2.76	O	Oxidation Pond	Nagar Palika, Faridabad	17.12.2024	7.90	24.0	192.0	64.0	150000	26000	Not Achieving	Drain	---	River Yamuna	Phase-II	
15	61 MLD STP Zone B, Anoopshahar	2016	Bulandshahr	1.0	1.0	R	MBBR	U.P. Jal Nigam	30.12.2024	7.78	40.0	248.0	123.0	21000	17000	Not Achieving	Treated Sewage-For Ganga River	River Ganga	River Ganga	Phase-I	
16	1.5 MLD, Anoopshahar Zone A (INGRBA)	2016	Bulandshahr	1.5	1.4	R	MBBR	U.P. Jal Nigam	30.12.2024	7.84	46.0	264.0	127.0	26000	21000	Not Achieving	Treated Sewage-For Irrigation	For Irrigation	River Ganga	River Ganga	Phase-I
17	15 MLD Utraao	2024	Utraao	15	---	R	SBR	U.P. Jal Nigam	13.12.2024	7.46	18.0	112.0	35.0	17000	1700	Not Achieving	Through City Jail Drain	River Ganga	River Ganga	---	

U.P. Pollution Control Board  
STPs -Not In Operation

December -2024

Sl. No.	Name and Address of STP	Year of Commissioning	District / City/ Town	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Hotel/ Ashram/ Authority/ Local Urban body/ other institutions responsible for O&M of STP	Technology/process based	Operation Status (functioning/non-operational/ (reason for non-operational)/ under construction/ constructed & commissioned	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Remark
1	2	3	4	5	6	7	8	9	10	11	12
1	20 MLD Moradabad	2017	Moradabad	20	--	O	MDA	SBR	Not Operational	Ranganga River	Due to lack of sewage generation from the New MDA Colony near STP.
2	C.G. City, Lucknow	2023	Lucknow	19	--	O	LDA	--	Not Operational	River Gomti	Sewage Network issues
3	2.7 MLD Fatehgarh STP	1992-93	Farrukhabad	2.7	--	U	U.P. Jal Nigam	WSP	Not Operational	River Ganga	Ganga Pollution Control Unit, U.P. Jal Nigam (Gramin), Kanpur Vide letter no. 295/W-21/21 dated 07-05-2024, due to construction of new STP 17.7 MLD Fatehgarh & 4.50 Cantt. connection of Hathikhana Pumping Station 2.7 MLD has been closed for next 2 months.
<p>Note : * 5 MLD STP (UP/N-Urban), Jajmau Kanpur --In reference to letter no. 194/2023/9-5-2023/002 com.no.-1762796 dated 22.11.2023 of Nagar Vikas Anubhag-5 UP Shasthan, sewage has been diverted to different STPs in Jajmau campus. The STP has been closed on 02.02.2024 in reference to letter no. 213/W-11/08 dated 06.04.2024</p>											
<p>** 4 MLD STP (UP/N-Urban), Kanwara road, Banda has been excluded from STP list as per the information quoted in Minutes of Meeting of 13th meeting held on 01.03.2024 under the chairmanship of Chairman, Rajya Ganga Samiti-UP/CS, UP Shasan.</p>											



Present Status of Non-Compliant STP													
Sr. No.	Name and Address of STP	City/ Town/ District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Executing Agency	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Compliance Status as in December 2024	Compliance Status as in January-2025
1	2	4	5	6	7	8	9	10	11	12	13	14	15
1	210 MLD, Bingerwan Kanpur	Kanpur	210	135	U.P. Jal Nigam (Rural)	8.03	51.0	130.0	64.0	260000	210000	Not Achieving	
2	130 MLD Jajmau, Kanpur	Kanpur	130	120	U.P. Jal Nigam (Rural)	7.9	48.0	190.0	66.0	150000	120000	Not Achieving	
3	43 MLD Jajmau, Kanpur	Kanpur	43	37	U.P. Jal Nigam (Rural)	7.82	57.0	200.0	78.0	170000	140000	Not Achieving	
4	10 MLD Ramnagar	Varanasi	10	9.5	U.P. Jal Nigam (Rural)	7.42	34.8	146.0	76.0	700	460	Not Achieving	
5	80 MLD Dinapur STP	Varanasi	80	67.77	U.P. Jal Nigam (Urban)	7.32	48.8	178.0	120.0	79000	33000	Not Achieving	
6	9.8 MLD Bhagwanpur STP	Varanasi	9.8	9.8	U.P. Jal Nigam (Rural)	7.38	38.4	164.0	124.0	70000	49000	Not Achieving	
7	140 MLD Dinapur STP	Varanasi	140	99.5	U.P. Jal Nigam (Urban)	7.33	52.8	188.0	132.0	84000	63000	Not Achieving	
8	12 MLD BLW STP	Varanasi	12	12	BLW	7.35	44.8	198.0	122.0	5400	2400	Not Achieving	
9	345 MLD STP, Bharwara	Lucknow	345	345	U.P. Jal Nigam (Urban)	7.38	16.0	92.8	42.0	28000	5200	Not Achieving	
10	1.5 MLD STP Hathi Park, (Smart City)	Lucknow	1.5	--	Lucknow Development Authority	7.32	15.6	112.0	45.0	9200	5400	Not Achieving	
11	39 MLD, Sajjabadbagh, Daulatganj	Lucknow	39	39	U.P. Jal Nigam (Rural)	7.47	16.4	128.0	47.0	35000	7900	Not Achieving	
12	20 MLD Modinagar	Modinagar, Ghaziabad	20	12	U.P. Jal Nigam (Urban)	7.62	36.0	224.0	122.0	4900	3300	Not Achieving	
13	06 MLD Shradhapuri-1, Meerut	Meerut	6	5.5	Meerut Development Authority	7.48	14.0	148.0	57.0	3700	3300	Not Achieving	
14	2.76 MLD Goverdhan STP	Mathura	2.76	2.76	Nagar Palika Parishad	7.90	24.0	192.0	64.0	150000	26000	Not Achieving	
15	01 MLD STP Zone-B Anoopshahar	Bulandshahar	1.0	1.0	Nagar Palika Parishad	7.78	40.0	248.0	123.0	21000	17000	Not Achieving	
16	1.5 MLD Anoopshahar Zone A (NGRBA)	Bulandshahar	1.5	1.4	Nagar Palika Parishad	7.84	46.0	264.0	127.0	26000	21000	Not Achieving	
17	15 MLD Unnao	Unnao	15	--	U.P. Jal Nigam (Rural)	7.46	18.0	112.0	35.0	17000	1700	Not Achieving	